

ORISSA HIGH COURT
FILING REPORT AS ON :06/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/20157/2026	RAMACHANDRA BEHERA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	//0 0 //	
2	D-BLAPL/20158/2026	MUNA PRADHAN VS STATE OF ODISHA	PRABHAKAR SABAT VS	KUMBHARAPARA /338 /2025 0 //	AOD20260000172C202600073
3	D-BLAPL/20159/2026	ANSHU PASWAN VS STATE OF ODISHA	KISHORE KUMAR NAIK VS	RAJGANGPUR /69 /2026 0 //	AOR20220000264C202600003
4	D-BLAPL/20164/2026	BRAHMANANDA PANDA VS STATE OF ODISHA	PRAFULLA KUMAR SAHU VS	// 0 //	AOR20260000196C202600001
5	D-BLAPL/20166/2026	RAJESH BAG VS STATE OF ODISHA	MOHAN BAG VS	PUINTALA /259 /2025 0 //	AOR20240000323C202600005
6	D-BLAPL/20173/2026	MANTU SABAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUDARI /2 /2026 0 //	
7	D-BLAPL/20174/2026	BINOD DIGAL VS STATE OF ODISHA	KAILASH KUMAR MUKHI VS	TUMUDIBANDHA /5 /2026 0 //	
8	D-BLAPL/20175/2026	ANKIT THAKUR VS STATE OF ODISHA	HARAPRASAD PANDA VS	JAJPUR TOWN /142 /2026 0 //	
9	D-BLAPL/20178/2026	ANURAG VERMA @ BABA VS STATE OF ODISHA	JAGABANDHU SAHU VS	JAGDALPUR /145 /2025 0 //	AOR20220001487C202600098
10	D-BLAPL/20179/2026	NARAHARI NAIK VS STATE OF ODISHA	JAGABANDHU SAHU VS	SUNDARGARH TOWN /225 /2026 0 //	AOR20220001487C202600099
11	D-BLAPL/20184/2026	DALAGOBINDA GARDIA VS STATE OF ODISHA	KARUNAKAR GAYA VS	SUNDARGARH TOWN /225 /2026 0 //	

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12	D-BLAPL/20185/2026	SAMBIT GOUDA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	SHERAGADA /40 /2026 () //	
13	D-BLAPL/20187/2026	GOKULANANDA BAGAR VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	LAKHANPUR /52 /2026 () //	
14	D-BLAPL/20189/2026	RUPAKANTA PRADHAN VS STATE OF ODISHA	LAXMAN PRADHAN VS	BELAGARH /36 /2026 () //	AOD20240000968C202600015
15	D-BLAPL/20190/2026	SANDEEP PRADHAN @ KHITU VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	CHHENDIPADA /291 /2026 () //	
16	D-BLAPL/20193/2026	AMZAD KHAN VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	SPL.TASK FORCE /23 /2022 () //	
17	D-BLAPL/20196/2026	SIBA @ AKASH MALLIK VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	NISCHINTAKOILI /202 /2026 () //	
18	D-BLAPL/20201/2026	SAROJ KUMAR SAHOO @ SAHU VS STATE OF ODISHA	SITIKANT MISHRA VS	CHHENDIPADA /559 /2025 () //	
19	D-BLAPL/20209/2026	SATA NAG @ SATYA NAG VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /164 /2026 () //	
20	D-BLAPL/20210/2026	MUNA MAJHI VS STATE OF ODISHA	KULDEEP MOHANTY VS	// () //	AOD20240000012C202600209
21	D-BLAPL/20214/2026	SUDAM RANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //	
22	D-BLAPL/20218/2026	REETU MEENA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	ADVA /194 /2025 () //	
23	D-BLAPL/20222/2026	BHURE @ PREM NARAYAN DUBE	BIKRAM CHANDRA GHADAI	SAMBALPUR SADAR /109 /2017	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/20224/2026	PRASANT BISWAS	RAJIB LOCHAN PATTNAIK	MALKANGIRI /342 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/20226/2026	SURENDRA PARIDA	RAJIB LOCHAN PATTNAIK	MALKANGIRI /166 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/20227/2026	BIKASH CHANDRA PANDA @ BIKASH RANJAN PANDA	ANANT KUMAR MOHANTY	KHARABEL NAGAR P.S. /426 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/20228/2026	BISWAJIT BEPARI	RAJIB LOCHAN PATTNAIK	MALKANGIRI /342 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/20229/2026	BIJAYA SETHI	NIRAJ KUMAR SETHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/20232/2026	NAGESWAR MAJHI	MANORANJAN PADHY	LAXMIPUR /22 /2025	AOD20220003086C202600076
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/20233/2026	SATYANARAYAN SETHY	DEBENDRA KUMAR BEHERA	JEYPORE VIGILANCE /11 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
31	D-BLAPL/20236/2026	KANHEI BARIK	ANIRUDHA DAS	MOTANGA /223 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/20238/2026	BIPIN NAYAK	SOUMYA SEKHAR PARIDA	PARJANG /312 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/20241/2026	SANJAY HARIJAN @ BHASKAR HARIJAN	AMULYA RATNA PANDA	B.SINGHPUR /15 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/20248/2026	SIBA PRASAD JENA	SANJIT MISHRA	/ /0	
		VS	VS	()	

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35	D-BLAPL/20252/2026	STATE OF ODISHA BANKANIDHI DASH VS	SANJIT MISHRA VS	// / /0 ()	
36	D-BLAPL/20253/2026	STATE OF ODISHA BIKRAM BHUYAN VS	LAMBODOR ACHARI VS	// BHANJANAGAR /145 /2026 ()	AOR20220001311C202600062
37	D-BLAPL/20255/2026	STATE OF ODISHA JALLU RAMU VS	SUSHANTA HARICHANDAN VS	// / /0 ()	
38	D-BLAPL/20257/2026	STATE OF ODISHA BABULA @ BABUL MOHARANA VS	DURGA PRASAD DHAL VS	// CAPITAL P.S. /717 /2021 ()	
39	D-BLAPL/20259/2026	STATE OF ODISHA DEEPAK RANJAN GOUDA VS	LAMBODOR ACHARI VS	// BHANJANAGAR /145 /2026 ()	AOR20220001311C202600063
40	D-BLAPL/20262/2026	STATE OF ODISHA MANABHANJAN TRIPATHY VS	JAYADEBA BEHERA VS	// G.R.P.S.,SAMBALPUR /86 /2026 ()	AOD20240000366C202600095
41	D-BLAPL/20263/2026	STATE OF ODISHA PRAMOD NAIK VS	JAYADEBA BEHERA VS	// BELLAGUNTHA /307 /2026 ()	AOD20240000366C202600096
42	D-BLAPL/20265/2026	STATE OF ODISHA RAMESH MEHER VS	SUDHANSU SEKHAR DASH VS	// PAHALA /462 /2025 ()	
43	D-BLAPL/20267/2026	STATE OF ODISHA NIRANJAN SETHY VS	DEBENDRA KUMAR BEHERA VS	// JEYPORE VIGILANCE /11 /2026 ()	
44	D-BLAPL/20269/2026	STATE OF ODISHA(VIG.) MANMATH SWAIN @ BUNA VS	BHABANI SHANKAR DASPARIDA VS	// MANCHESWAR P.S. /363 /2021 ()	
45	D-BLAPL/20275/2026	STATE OF ODISHA DEBENDRA NIRANJAN SAHU @ DEBENDRA SAHU VS	MANAS KUMAR CHAND VS	// EOW,BHUBANESWAR /3 /2026 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/20277/2026	NARAYAN MUDULI VS STATE OF ODISHA	RAKESH BEHERA VS	/ /0 () //	
47	D-BLAPL/20279/2026	GOBARDHAN MAHANTA VS STATE OF ODISHA	SK. ZAFARULLA VS	TELKOI /324 /2025 () //	
48	D-BLAPL/20281/2026	INAITULLA MANDAL @ INAITULLA MONDAL VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHADRAK RURAL /82 /2013 () //	
49	D-BLAPL/20282/2026	BIGUL @ CHANDAN SENAPATI VS STATE OF ODISHA	ABIT SAHU VS	KANAS /42 /2026 () //	AOD20230001163C202600006
50	D-BLAPL/20283/2026	SIMANCHAL GOUDA VS STATE OF ODISHA	KURESH PRASAD DASH VS	/ / () //	AOD20250000916C202600019
51	D-BLAPL/20284/2026	BABULI PARIDA VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /190 /2024 () //	AOR20220000371C202600083
52	D-BLAPL/20287/2026	SANTOSH KUMAR MALLIK VS STATE OF ODISHA	SANJIT MISHRA VS	/ /0 () //	
53	D-BLAPL/20290/2026	CHHALKATA @ CHAMARU SABAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ /0 () //	
54	D-BLAPL/20292/2026	LITEN KISAN VS STATE OF ODISHA	SHYAM SUNDAR TRIPATHY VS	CYBER CRIME AND ECONOMIC OFFENCES, SAMBALPUR /9 /2026 () //	
55	D-BLAPL/20297/2026	TAPAS DALAI VS STATE OF ODISHA	SUVASHISH PATTANAIK VS	JAGATSINGPUR /457 /2026 () //	
56	D-BLAPL/20299/2026	ARUNA BEHERA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	/ /0 () //	
57	D-BLAPL/20304/2026	NARENDRA PRADHAN	AMLAN MOHANTY	JAJPUR SADAR /202 /2026	

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		STATE OF ODISHA		//	
58	D-BLAPL/20315/2026	BHIMSEN PRADAS TUDU	DHANANJAYA MUND	BARANGA /283 /2026	AOR20220001492C202600174
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/20316/2026	SK AJIT	ARUN KUMAR BEHERA	BHOGRAI /108 /2026	AOR20220003422C202600084
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/20317/2026	BINOD @ BINONANDA PATRA	BHABANI SHANKAR DASPARIDA	CAPITAL P.S. /302 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/20318/2026	CHANDRAKANTA SETHI @ CHANDU	KULDEEP MOHANTY	//	AOD20240000012C202600210
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/20321/2026	MIRZA SARIF BEG	SMRUTI RANJAN ROUT	ANGUL TOWN /28 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/20322/2026	BANSIDHARA PATRA	SUDHANSU SEKHAR DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/20324/2026	KABITA BEHERA	SMRUTI RANJAN ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/20325/2026	RANJIT KUMAR BISOI	MANAS KUMAR CHAND	INDUSTRIAL ESTATE PS /168 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/20327/2026	SOUJIT KUMAR PRUSTY @ KABULA	GAGAN BIHARI SINGH	BADAMBADI /262 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/20328/2026	SASMITA RAUT	MANAS KUMAR CHAND	BAIDYANATHPUR /136 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/20333/2026	KAMA BARAL @ PRADHAN	MANAS KUMAR CHAND	BANAPUR P.S. /221 /2002	
		VS	VS	()	

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69	D-BLAPL/20334/2026	STATE OF ODISHA B. RAGHUNATH PATRA VS	AMITAV TRIPATHY VS	// CHATRAPUR /731 /2025 ()	
70	D-BLAPL/20337/2026	STATE OF ODISHA CHITRASEN PRADHAN @ CHECHINA PRADHAN VS	AMITAV TRIPATHY VS	// RAMBHA (KHALLIKOTE) /193 /2026 ()	
71	D-BLAPL/20338/2026	STATE OF ODISHA JAGAN SETHI VS	PRAKASH KUMAR MISHRA VS	// MANAMUNDA /200 /2026 ()	
72	D-BLAPL/20339/2026	STATE OF ODISHA JAYARAM SWAIN VS	MANOJ BIHARI DAS VS	// PARADEEP LOCK /45 /2026 ()	
73	D-BLAPL/20340/2026	STATE OF ODISHA KORRA KORAN @ KIRAN KHARA VS	ARIJEET MISHRA VS	// NANDAPUR /52 /2026 ()	
74	D-BLAPL/20341/2026	STATE OF ODISHA SK. JANU VS	ARIJEET MISHRA VS	// KENDRAPARA SADAR /540 /2025 ()	
75	D-BLAPL/20344/2026	STATE OF ODISHA LIPU @ SUSANTA SAHOO VS	BIBHUTI RANJAN MOHANTY VS	// SALIPUR /119 /2025 ()	
76	D-BLAPL/20345/2026	STATE OF ODISHA GUNU @ AKHILA NAIK VS	RONIT GHOSH VS	// GOPALPRASAD /219 /2025 ()	
77	D-BLAPL/20346/2026	STATE OF ODISHA SK AJIT VS	ARUN KUMAR BEHERA VS	// // ()	AOR20220003422C202600086
78	D-BLAPL/20350/2026	STATE OF ODISHA GAJENDRA YADAV VS	DIBYA JYOTI SAHOO VS	// // ()	AOD20240000587C202600125
79	D-BLAPL/20351/2026	STATE OF ODISHA CHARAN BHAT @ BHATA VS	MANGU NANDY VS	// MATHILI /193 /2020 ()	
		STATE OF ODISHA		//	

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80	D-BLAPL/20359/2026	DAMBARU NAYAK @ KRUSHNA CHANDRA NAYAKSANJIB KUMAR BHANJADEO VS STATE OF ODISHA	VS	PURUSHOTTAMPUR /446 /2021 () //	
81	D-BLAPL/20361/2026	ABHINNA DEHURY VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	SEMILLIGUDA /81 /2026 () //	
82	D-BLAPL/20365/2026	SATYA KANTA SINGH VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	KUCHINDA /175 /2025 () //	
83	D-BLAPL/20391/2026	SAYED NOORUDDIN @ MIR NURU VS STATE OF ODISHA	SK JONED FAIZ VS	PURUNABAZAR /215 /2025 () //	
84	D-BLAPL/20402/2026	MANGULU MUKJHI VS STATE OF ODISHA	KULDEEP MOHANTY VS	// () //	AOD20240000012C202600211
85	D-CMAPL/29984/2026	SUBHALAXMI DEO VS ROHIT KUMAR SAMAL	ARIJEET MISHRA VS	// () //	
86	D-CMAPL/30142/2026	SAPAN KUMAR BEHERA VS STATE OF ODISHA	ADV. VS	// () //	
87	D-CMP/29939/2026	GHASIRAM KHARA VS PRAMILA KHARA	TUSAR KUMAR MISHRA VS	// () //	AOD20220004505C202600077
88	D-CMP/30074/2026	HUSINARA BEGUM VS SK. MOJAFAR MOHAMMAD	SOURAV SUMAN BHUYAN VS	// () //	
89	D-CMP/30084/2026	HUSINARA BEGUM VS SK. MOJAFAR MOHAMMAD	SOURAV SUMAN BHUYAN VS	// () //	
90	D-CMP/30109/2026	SK. ABDUL RIYAZ VS SEKHA MAHAMMAD MANIB	AMIT PRASAD BOSE VS	// () //	
91	D-CMP/30115/2026	SRIKRISHNA ESTATE AND CONSTRUCTION PVT. LTD. @ BHUBANESWAR	SUMITRA KUMAR MOHANTY	//	

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		VS	VS	0	
		PRAYASH REALCON PVT. LTD., KOLKATA		//	
92	D-CMP/30123/2026	SAHIL DHIR	TAPOBANTA BARIK	//	
		VS	VS	0	
		SANJAY KUMAR DHIR		//	
93	D-CMP/30129/2026	ANIL KUMAR DHIR	TAPOBANTA BARIK	//	
		VS	VS	0	
		SANJAY KUMAR DHIR		//	
94	D-CMP/30195/2026	CENTRAL UNIVERSITY OF TECHNOLOGY AND MANAGEMENT	SANJAY KUMAR DHIR	//	
		VS	VS	0	
		SHASHANK SEKHAR MOHAPATRA		//	
95	D-CMP/30263/2026	SUNANDA SATAPATHY	RANJAN KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
96	D-CMP/30264/2026	KUMARI MISHRA	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202600178
		VS	VS	0	
		BASUDEVA MISHRA		//	
97	D-CMP/30276/2026	KAMAL KISHORE AGARWAL	ASHOK KUMAR SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
98	D-CONTC/30043/2026	DHULESWAR DAS	ADV.	//	
		VS	VS	0	
		K.SATISH NAMBU DIRIPAD, D.G., PRASAR BHARATI BROADCASTING CORPORATION OF INDIA, NEW DELHI			
99	D-CONTC/30048/2026	PRANAB KUMAR SAMAL	ADV.	//	
		VS	VS	0	
		CHANCHAL KUMAR, SECY. TO GOVT. OF INDIA, INFORMATION AND BROAD CASTING, NEW DELHI			
100	D-CONTC/30054/2026	JOGINDRA KUMAR KARJEE	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	0	
		ARABINDA KUMAR PADHEE, ADDL. CHIEF SECY., GOVT. OF ODISHA, R AND DM DEPT., BBSR			
101	D-CONTC/30060/2026	AJAYA KUMAR SAHOO	DEEPTI RANJAN JENA	//	
		VS	VS	0	
		SECY., TO GOVT., HEALTH AND FAMILY WELFARE DEPT., BBSR		//	
102	D-CONTC/30063/2026	SANTOSH KUMAR SWAIN	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	0	

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103	D-CONTC/30064/2026	ARABINDA KUMAR PADHEE, ADDL. CHIEF SECY., R AND DM DEPT., BBSR DR.RAMACHANDRA HOTA VS	ADV. VS	// // 0	
104	D-CONTC/30065/2026	ARAVINDA AGRAWAL, PRINCIPAL SECRETARY TO H.E. DEPT., BHUBANESWAR CHANDAN KUMAR KAR VS	SOUMIK SPANDAN TRIPATHY VS	// // 0	
105	D-CONTC/30066/2026	ASWATHY S., PRINCIPAL SECRETARY, H AND F WELFARE DEPT., BHUBANESWAR NIHARIKA PANDA VS	ADV. VS	// // 0	
106	D-CONTC/30067/2026	DR. N.THIRUMALA NAYAK, I.A.S., COMMISSIONER CUM SECRETARY, S. AND M.E. DEPT., BHUBANESWAR GOURANGA CHARAN JENA VS	ADV. VS	// // 0	
107	D-CONTC/30068/2026	PRASANTA KUMAR PUHAN, ORS, IN CHARGE TAHASILDAR VYASANAGAR, JAJPUR PRADIPTA SAMAL VS	ADV. VS	// // 0	
108	D-CONTC/30070/2026	PRAVEER RANJAN IPS, DG CISF, NEW DELHI KANAK RASMI DAS VS	ADV. VS	// // 0	
109	D-CONTC/30107/2026	DR. N.THIRUMALA NAIK, IAS, COMMISSIONER CUM SECRETARY TO S. AND M.E. DEPT., BHUBANESWAR SUDHIR KUMAR MOHAPATRA VS	TANMAY MISHRA VS	// // 0	
110	D-CONTC/30119/2026	DR. N. TIRUMALA NAIK, COMMNR. CUM SECY., S AND ME DEPT., BBSR BALARAM PRADHAN VS	TANMAY MISHRA VS	// // 0	
111	D-CONTC/30127/2026	DR.N. TIRUMALA NAIK, COMMNR. CUM SECY., S AND ME DEPT., BBSR TUSAR RANJAN DORA VS	ADV. VS	// // 0	
112	D-CONTC/30141/2026	USHA PADHY IAS, SECRETARY, U. AND H.D. DEPT., BHUBANESWAR KASTURIKA PRADHAN VS	ADV. VS	// // 0	
113	D-CONTC/30145/2026	ARAVIND AGRAWAL, I.A.S. RASHMIKANTA SAMAL VS ROHIT KUMAR LENKA, DIRECTOR OF GEOLOGY	MOHIT KUMAR PATI VS	// // 0 //	AOR20220001535C202600162

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114	D-CONTC/30147/2026	KALU CHARAN BEHERA VS DR.N.THIRUMALA NAIK, SECRETARY TO GOVT, SCHOOL AND MASS EDUCATION DEPT.	ADV. VS //	// 0 //	AOR20220001535C202600164
115	D-CONTC/30148/2026	ASHOK KUMAR MOHANTY VS DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK//	ADV. VS //	// 0 //	AOR20220001535C202600163
116	D-CONTC/30150/2026	MINAKETAN PRADHAN VS PABITRA MOHAN BARIK, O.E.S.	ADV. VS //	// 0 //	
117	D-CONTC/30151/2026	MANMATH NATH MOHANTY VS MANORANJAN NAYAK, CONTROLLER OF ACCOUNTS, ODISHA	Atul Tripathy VS //	// 0 //	AOD20240000618C202600135
118	D-CONTC/30153/2026	Bhagyadhar Behera VS Swati Mishra	SOVENSWAR NAYAK VS //	// 0 //	AOD20250000656C202600017
119	D-CONTC/30154/2026	LOPAMUDRA PARIDA VS SUSANT KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION,BBSR	BISWAJIT DAS VS //	// 0 //	AOD20250000916C202600018
120	D-CONTC/30160/2026	TAPAN KUMAR SAHU VS BIDYADHAR SAMAL, SUPDT. ENGINEER, MINOR IRRIGATION, ANGUL	ADV. VS //	// 0 //	
121	D-CONTC/30163/2026	PRAFULLA CHANDRA NAYAK VS SHUBHA SARMA, I.A.S.	ADV. VS //	// 0 //	
122	D-CONTC/30175/2026	AJAY KUMAR GAN VS ANJANA PANDA, IAS	CHHABILENDU MOHANTA VS //	// 0 //	AOD20240000743C202600005
123	D-CONTC/30178/2026	CHITA RANJAN PODHA VS DR N THIRUMALA NAIK, IAS	SAKTIDHARA MISHRA VS //	// 0 //	AOD20240000216C202600016
124	D-CONTC/30202/2026	CHINMAYEE DALAI VS SOVA SHARMA, I.A.S.	BASUDEV BARIK VS //	// 0 //	
125	D-CONTC/30211/2026	PRAKASH CHANDRA BEHERA	ADV. //	//	

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		VS	VS	0	
		DEBA PRASAD BAL, EXECUTIVE OFFICER, ANANDAPUR, KEONJHAR		//	
126	D-CONTC/30216/2026	BANDITA NAYAK	ANURAG PATI	//	
		VS	VS	0	
		VINEET BHARDWAJ, I.A.S.		//	
127	D-CONTC/30219/2026	SANJUKTA SAHU	ADV.	//	
		VS	VS	0	
		ARAVIND AGRAWAL, IAS, PRINCIPAL SECRETARY TO GOVT., H.E. DEPT., BHUBANESWA		//	
128	D-CONTC/30228/2026	BRAJA KISHORE DAS	ADV.	//	
		VS	VS	0	
		MAHESWAR SAHOO, D.E.O., JAJPUR		//	
129	D-CONTC/30233/2026	JUDHISTIR PANDA	ADV.	//	
		VS	VS	0	
		BHASKAR JYOTI SARMA, I.A.S.		//	
130	D-CONTC/30237/2026	PRAGNYAHUTI GURU	ADV	//	AOR20220001299C202600042
		VS	VS	0	
		ANIL KUMAR SWAIN, PRINCIPAL ODISHA ADARSHA VIDYALAYA, DUTIMENDI		//	
131	D-CONTC/30248/2026	SATRUGHNA SAMAL	ADV.	//	
		VS	VS	0	
		ARINDAM DAKUA, I.A.S.		//	
132	D-CONTC/30256/2026	LOPAMUDRA DAS	ADV.	//	
		VS	VS	0	
		ARUN KUMAR NAYAK, SUB COLLECTOR, KENDRAPARA		//	
133	D-CONTC/30271/2026	BHIMASEN MUDULI	ADV.	//	
		VS	VS	0	
		NIGAMANANDA PANDA, DIRECTOR, LAND RECORDS AND SURVEYS, BOARD OF REVENUE/CUTTACK		//	
134	D-CONTC/30275/2026	SK. BASAT ALI	ADV.	//	
		VS	VS	0	
		KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION DEPT., BBSR		//	
135	D-CONTC/30281/2026	GOBINDA CHANDRA DEBATA	ADV.	//	
		VS	VS	0	
		DR. ARABINDA KUMAR PADHEE, I.A.S.		//	
136	D-CONTC/30284/2026	RABINDRA KUMAR MOHANTY	ADV.	//	
		VS	VS	0	

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137	D-CONTC/30288/2026	DR. ARABINDA KUMAR PADHEE, I.A.S. SOMANATH MARTHA VS	ADV. VS	// // ()	
138	D-CONTC/30291/2026	DR. ARABINDA KUMAR PADHEE, I.A.S. PRAHALLAD GOUDA VS	ADV. VS	// // ()	
139	D-CONTC/30295/2026	SHUBHA SARMA, I.A.S. KULAMANI SAHOO VS	ADV. VS	// // ()	
140	D-CONTC/30298/2026	DR. ARABINDA KUMAR PADHEE, I.A.S. RABI NARAYAN SAHOO VS	ADV. VS	// // ()	
141	D-CRLA/20168/2026	SHUBHA SARMA, I.A.S. RABI @ NIRMALYA SWAIN VS	SURESH CHANDRA PRADHAN VS	// MARSHAGHAI /512 /2022 ()	AOR20220003509C202600050
142	D-CRLA/20237/2026	STATE OF ODISHA SEIKH CHAND VS	SAMVIT MOHANTY VS	// NABARANGAPUR TOWN /386 /2022 ()	
143	D-CRLA/20243/2026	STATE OF ODISHA SEIKH CHAND VS	SAMVIT MOHANTY VS	// NABARANGAPUR TOWN /386 /2022 ()	
144	D-CRLA/20244/2026	STATE OF ODISHA SASANKA PARIDA VS	SOUBHAGYA KUMAR DASH VS	// CHATRAPUR /209 /2025 ()	AOR20220001631C202600199
145	D-CRLA/20256/2026	STATE OF ODISHA KAMALAKANTA PRADHAN @ SIPULA VS	RAJAT KUMAR PANDA VS	// TANGI /176 /2024 ()	
146	D-CRLA/20264/2026	STATE OF ODISHA HARI SINGH VS	SK. ZAFARULLA VS	// UDALA /169 /2022 ()	
147	D-CRLA/20273/2026	STATE OF ODISHA SK. ARMAN VS	AMULYA RATNA PANDA VS	// KHUNTUNI /33 /2026 ()	
		STATE OF ODISHA		//	

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148	D-CRLA/20336/2026	RAHUL GHADEI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	JAJPUR ROAD /683 /2025 () //	
149	D-CRLA/20342/2026	KRISHNA SINGH @ JAYADEB SINGH VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	BAISINGA /44 /2022 () //	
150	D-CRLA/20390/2026	RASABEHARI MOHANTY @ RASHBIHARI MOHANTY VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	CUTTACK VIGILANCE /56 /2014 () //	
151	D-CRLMC/20170/2026	JITU @ MANAS @ MANAS KUMAR ROUT VS STATE OF ODISHA	BISWAJIT SAHOO VS	NUAGAON /153 /2025 () //	
152	D-CRLMC/20183/2026	RAJESH KUMAR MOHANPATRA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	CHANDAKA P.S. /512 /2025 () //	
153	D-CRLMC/20195/2026	RABI SINGH VS STATE OF ODISHA	AJAYA KUMAR AROUT VS	BALASORE SADAR /215 /2017 () //	
154	D-CRLMC/20199/2026	AMIYA KUMAR MOHANTY VS STATE OF ODISHA	MILAN KANUNGO,(SR.ADV.) VS	/ /0 () //	
155	D-CRLMC/20213/2026	PANDA BHUYAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /557 /2024 () //	AOD20240000242C202600175
156	D-CRLMC/20225/2026	MIR MEHMUD ALLI@RINKU@MIR MEHEMMUD ALI@MANU@MIR MEHMOOD ALLI@SK. MOHEMMAD@ALI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ /0 () //	
157	D-CRLMC/20234/2026	RAGHUNATH SWAIN VS BINODINI BEHERA	SUSANTA KUMAR BARAL VS	/ / () //	AOR20220001297C202600159
158	D-CRLMC/20235/2026	NAROTTAM SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAMACHANDRAPUR /350 /2024 () //	AOR20220001631C202600198
159	D-CRLMC/20250/2026	RAJENDRA PRASAD	SATYABRATA DASH	PARADEEP /4 /2026	

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160	D-CRLMC/20268/2026	VS STATE OF ODISHA SADA @ SADANANDA PRADHAN	VS SWAGATIKA PANDA	() // K.NUAGAON /110 /2025	AOR20250001157C202600008
161	D-CRLMC/20300/2026	VS STATE OF ODISHA AMARESH KUMAR JENA@AMARESH JENA	VS PITAMBAR JENA	() // NIHALPRASAD /242 /2022	
162	D-CRLMC/20303/2026	VS STATE OF ODISHA AMARESH KUMAR JENA @ AMARESH JENA	VS PITAMBAR JENA	() // NIHALPRASAD /241 /2022	
163	D-CRLMC/20320/2026	VS STATE OF ODISHA M/S. CITICON ENGINEERS LTD., BHUBANESWAR	VS SIDHESWAR RATH	() // / /0	
164	D-CRLMC/20323/2026	VS STATE OF ODISHA SUDHA MANJARI DEVI RANJAN KUMAR PANIGRAHI	VS SOUBHAGYA KUMAR DASH	() // DHENKANAL TOWN /163 /2021	AOR20220001631C202600197
165	D-CRLMC/20347/2026	VS STATE OF ODISHA FIRU BARIK	VS SOUMYA RANJAN DAS	() // BANDOMUNDA /7 /2020	
166	D-CRLMC/20353/2026	VS STATE OF ODISHA RAJENDRA CHOUDHURY	VS ARUN KUMAR BEHERA	() // / /	AOR20220003422C202600085
167	D-CRLMC/20358/2026	VS STATE OF ODISHA DHIRENDRA SAHU	VS ALOK KUMAR PANDA	() // / /0	
168	D-CRLMC/20360/2026	VS STATE OF ODISHA RANJITA SAMAL	VS BIKRAM KISHORE NAYAK	() // BHADRAK TOWN /270 /2025	
169	D-CRLMC/20371/2026	VS STATE OF ODISHA DHIRENDRA SAHU	VS ALOK KUMAR PANDA	() // / /0	
170	D-CRLMC/20373/2026	VS STATE OF ODISHA BABAN CHARAN DALAI	VS MANAS KUMAR CHAND	() // / /0	

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171	D-CRLMC/20376/2026	STATE OF ODISHA SINORITA DASH VS	PRAVASH CHANDRA JENA VS	// SAHID NAGAR P.S. /675 /2015 ()	
172	D-CRLMC/20379/2026	STATE OF ODISHA KUNDAN MUKHI VS	JAYAKRISHNA MOHAPATRA VS	// / /0 ()	
173	D-CRLMC/20380/2026	STATE OF ODISHA BADRI NARAYAN MISHRA VS	PRATIK DASH VS	// KHARABEL NAGAR P.S. /250 /2001 ()	
174	D-CRLMC/20381/2026	STATE OF ODISHA AKASH MUKHI @ BADAL VS	JAYAKRISHNA MOHAPATRA VS	// / /0 ()	
175	D-CRLMC/20383/2026	STATE OF ODISHA ARTABANDHU DAS @ PANU VS	KAUSTUVA MOHANTY VS	// FATEGARH /37 /2007 ()	
176	D-CRLMC/20384/2026	STATE OF ODISHA MADHAB CHANDRA DASH VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// KHANDAGIRI P.S. /631 /2025 ()	
177	D-CRLMC/20387/2026	STATE OF ODISHA BHAGAT RANA VS	DHIREN CHAUDHURY VS	// SAINTALA /118 /2006 ()	
178	D-CRLMC/20394/2026	STATE OF ODISHA UTTAM BHOI VS	SARAT CHANDRA MEKAP VS	// BARGARH /311 /2020 ()	
179	D-CRLMC/20395/2026	STATE OF ODISHA ADITYA VIKRAM BIRLA VS	ANIMESH SINGH VS	// / /0 ()	
180	D-CRLMC/20399/2026	SHIBA KUMAR PANDOB AJAY KUMAR BARIK VS	BISWA CHANDAN MOHANTY VS	// BURLA /711 /2020 ()	
181	D-CRLMC/20401/2026	STATE OF ODISHA M/S. KRUSHNA FILLING STATION, RAYAGADA VS GIRIJA PRASAD RAY	BUDHIRAM DAS VS	// / /0 () //	

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182	D-CRLMP/20171/2026	KIRAN KUMAR PANDA @ RIKAN VS COMMISSIONER CUM SECRETARY, DEPT. OF HOME	NEELAKANTHA PANDA VS //	/ /0 0 //	
183	D-CRLMP/20247/2026	MAHENDRA KUMAR SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS //	/ /0 0 //	
184	D-CRLMP/20254/2026	SWARNALATA MOHANTY VS STATE OF ODISHA	NIRANJAN BEHERA VS //	DHAULI PS /145 /2026 0 //	AOR20220001297C202600161
185	D-CRLMP/20270/2026	P.BARSHA RANI PATRA VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS //	/ /0 0 //	
186	D-CRLMP/20291/2026	VICTIM VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS //	/ /0 0 //	
187	D-CRLMP/20294/2026	KRUPACHARYA MOHANTA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS //	/ /0 0 //	
188	D-CRLMP/20298/2026	DOLA SINGH VS STATE OF ODISHA	SK. ZAFARULLA VS //	/ /0 0 //	
189	D-CRLMP/20326/2026	DR. HIMANSHU SEKHAR PUHAN VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS //	/ /0 0 //	
190	D-CRLMP/20355/2026	CAPDEAL RELATY CARE PVT. LTD. BHUBANESWAR VS STATE OF ODISHA	LINGARAJ SARANGI VS //	/ /0 0 //	
191	D-CRLMP/20370/2026	FIROZ ARA VS STATE OF ODISHA	MANAS KUMAR CHAND VS //	/ /0 0 //	
192	D-CRLMP/20378/2026	NARAYAN BARIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS //	/ /0 0 //	
193	D-CRLMP/20385/2026	BISHU PRASAD PATRA	PRADIPTA KISHORE BHUYAN	/ /0	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-CRLMP/20386/2026	JYOTIRMAYEE SWAIN	BHARAT BHUSAN ROUTRAY	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-CRLMP/20388/2026	JALADHAR ROUT	RANJAN KUMAR NAYAK	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-CRLMP/20389/2026	ASHOK NAYAK	ALOK KUMAR MOHAPATRA	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-CRLMP/20392/2026	RAJASHREE BEHERA	ALOK KUMAR MOHAPATRA	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-CRLMP/20393/2026	BIKRAM KESHARI SENAPATI	JEETENDRA KUMAR SAMANTARAY	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-CRLMP/20396/2026	PREETI CHANDAK	SATYA SUNDAR KANUNGO	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-CRLMP/20397/2026	NAMITA BHUYAN	RANJIT MOHANTY	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-CRLMP/20398/2026	PRADEEP PIREI	MOHAMMED RIAZ	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-CRLMP/20400/2026	RAJASHREE BEHERA	ALOK KUMAR MOHAPATRA	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-CRLMP/20404/2026	MANJU BEHERA	ASHUTOSH BEHERA	/ /	AOD20260000249C202600003
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-CRLREV/20192/2026	SABITA PANDA	CHIRANJEEV BIDYABHUSHAN	/ /0	
		VS	VS	0	

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205	D-CRLREV/20217/2026	SUGYAN BIHARI PANDA KARAN BESHAR @ KARAN BESERA @ KARNA BESERA VS STATE OF ODISHA	DEVASHIS PANDA VS	// ANANDAPUR /137 /2025 ()	
206	D-CRLREV/20285/2026	SUSANTA SADANGI @ KULUA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// BHADRAK TOWN /174 /2026 ()	AOR20220001207C202600048
207	D-CRLREV/20356/2026	BALIA ALIS BIJAY KUMAR MOHANTY VS State Of Odisha	Soubhagya Kumar Dash VS	// () //	AOR20220001631C202600200
208	D-EXP/30101/2026	BRAHMANANDA PANDA VS SOVA SHARMA, I.A.S., COMMISSIONER CUM SECRETARY TO GOVT. OF ODISHA, W.R.DEPT//BHUBANESWAR	ADV. VS	// () //	
209	D-EXP/30146/2026	SUJATA UPADHYAY VS ASST. SETTLEMENT OFFICER, BHUBANESWAR	BIDESH RANJAN BEHERA VS	// () //	
210	D-FAO/30207/2026	KISHOR CHANDRA MISHRA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// () //	
211	D-ITA/30131/2026	NEW HOPE SOCIETY, BERMHAPUR VS INCOME TAX OFFICER, BRAMHAPUR	ANINDYA KUMAR MISHRA VS	// () //	
212	D-MACA/29960/2026	SANJUKTA JENA VS SANTOSH KUMAR SAHOO	PRADEEP KUMAR MISHRA VS	// () //	
213	D-MACA/29962/2026	SHAKTI RANJAN DAS VS SANTOSH KUMAR SAHOO	PRADEEP KUMAR MISHRA VS	// () //	
214	D-MACA/30005/2026	MANAGER(LEGAL), ORIENTAL INSURANCE CO.LTD., BBSR VS LALAT KESHARI NAYAK	KESHPAL KUMAR MAHALI VS	// () //	
215	D-MACA/30011/2026	D.M., ORIENTAL INSURANCE CO.LTD., BBSR VS PURABI MOHANTY	PRASANTA KUMAR MAHALI VS	// () //	

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216	D-MACA/30035/2026	SARASWATI SAHU VS PADMA CHARAN NAYAK	BIRANCHI NARAYAN RATH VS	// 0 //	
217	D-MACA/30058/2026	RADHAMANI PRADHAN VS BISWAJIT MOHANTY	PRADEEP KUMAR MISHRA VS	// 0 //	
218	D-MACA/30061/2026	DURYODHAN SATAPATHY VS NAV BHARAT TRANSPORT COMPANY, CUTTACK	PRADEEP KUMAR MISHRA VS	// 0 //	
219	D-MATA/30261/2026	SURAJ KUMAR SAHU VS SANDHYA RANI RATHA	SWAGAT KUMAR SAHU VS	// 0 //	AOR20220004593C202600032
220	D-RPFAM/29994/2026	JAGA NAG VS PRIYATAMA NAG	JNYANANANDA PANDA VS	// 0 //	
221	D-RSA/30057/2026	LAXMI GOUDA VS BIBHISANA GOUDA	SOUMYA MISHRA VS	// 0 //	
222	D-RSA/30096/2026	SADHU CHARAN BARIK VS THE COLLECTOR, SAMBALPUR	RABINDRA KUMAR PATNAIK VS	// 0 //	
223	D-RSA/30157/2026	AMULYA RANJAN DASH VS BENUDHAR DASH	MANAS RANJAN BAUG VS	// 0 //	AOR20220002374C202600088
224	D-RSA/30185/2026	PARVATI DASH VS TEKADHAR @ DANKA BAGARTTI	TUSAR KUMAR MISHRA VS	// 0 //	
225	D-RSA/30282/2026	MRUTYUNJAY BISWAL VS SANATAN SAHU	DURGA PRASAD PATTANAIAK VS	// 0 //	
226	D-TRP(C)/30033/2026	SUDIPTA MOHAPATRA VS BISWANATH PATRA	LALATENDU RAY VS	// 0 //	
227	D-TRP(C)/30187/2026	MADHUSMITA LENKA	MITHUN DAS	//	

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		VS	VS	0	
		LAMBODAR LENKA		//	
228	D-TRP(C)/30265/2026	PRIYANKA PRIYADARSHINI ROY	BISWAJIT DAS	//	AOD20250000916C202600020
		VS	VS	0	
		BRIJESH KUMAR BALABANTARAY		//	
229	D-TRPCRL/20343/2026	Biswajit Nanda	Sasmita Sahoo	//	AOR20250001022C202600003
		VS	VS	0	
		Sanhita Dash		//	
230	D-WA/30017/2026	RASMITA MISHRA	JNANESH MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WA/30103/2026	MISSION DIRECTOR, NATIONAL HEALTH MISSION, RAMPANE SVAMY	RAMPANE SVAMY	//	
		VS	VS	0	
		SANTOSHINI SAMANTRAY		//	
232	D-WA/30136/2026	MISSION DIRECTOR, NATIONAL HEALTH MISSION, RAMPANE SVAMY	RAMPANE SVAMY	//	
		VS	VS	0	
		BARSHARANI DALAI		//	
233	D-WA/30269/2026	PRINCIPAL SECRETARY OF SCHOOL AND MASS EDUCATION, KOTASHIPT	KOTASHIPT	//	LOD20240000200C202600209
		VS	VS	0	
		SRIRAM PADARBINDA ACHARJYA		//	
234	D-WP(C)/29930/2026	KABITA SWAIN	PRADIPTA KUMAR PATTANAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/29931/2026	BASALATA SWAIN	PRADIPTA KUMAR PATTANAYAK	//	
	WP(C)/20607/2026	VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/29932/2026	MANOJ KUMAR BALA	ABHISHEK DASH	//	AOD20240000186C202600052
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/29933/2026	SAROJ KUMAR RAY	SARAT CHANDRA MEKAP	//	
	WP(C)/20661/2026	VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/29934/2026	PRAFULLA KUMAR JYOTI	SUSHANTA KUMAR MISHRA	//	
	WP(C)/20692/2026	VS	VS	0	

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239	D-WP(C)/29935/2026	STATE OF ODISHA PRAFULLA KUMAR DASH VS	RAKESH KUMAR SARANGI VS	// // 0	AOR20220001665C202600088
240	D-WP(C)/29936/2026 WP(C)/20680/2026	STATE OF ODISHA KALPANA NAIK VS	PABITRA KUMAR NAYAK VS	// // 0	
241	D-WP(C)/29937/2026 WP(C)/20676/2026	STATE OF ODISHA DIPTIKANTA SAHOO VS	RAMESH CHANDRA OJHA VS	// // 0	
242	D-WP(C)/29938/2026 WP(C)/20651/2026	STATE OF ODISHA DHURBA CHARAN PANIGRAHI VS	DEEPAK KUMAR MOHAPATRA VS	// // 0	
243	D-WP(C)/29940/2026	STATE OF ODISHA S.NALLAYYA VS	BIRAJA PRASANNA DAS VS	// // 0	
244	D-WP(C)/29941/2026 WP(C)/20634/2026	STATE OF ODISHA SWARUP KUMAR BEHERA VS	SATYAJIT MOHAPATRA VS	// // 0	
245	D-WP(C)/29942/2026 WP(C)/20636/2026	STATE OF ODISHA SANGRAM KESHARI BEHERA VS	SATYAJIT MOHAPATRA VS	// // 0	AOD20240000806C202600022
246	D-WP(C)/29943/2026 WP(C)/20703/2026	STATE OF ODISHA ABHAYA KUMAR JENA VS	LINGARAJ MOHANTY VS	// // 0	
247	D-WP(C)/29944/2026 WP(C)/20641/2026	STATE OF ODISHA GAURI SHANKAR PRADHAN VS	SATYAJIT MOHAPATRA VS	// // 0	
248	D-WP(C)/29945/2026	STATE OF ODISHA BIRENDRA KUMAR SINGH VS	ARUN KUMAR DAS VS	// // 0	
249	D-WP(C)/29946/2026 WP(C)/20645/2026	STATE OF ODISHA BANKIM CHANDRA MOHAPATRA VS	SATYAJIT MOHAPATRA VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/29947/2026 WP(C)/20681/2026	RAJESH KUMAR SATHUA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202600101
251	D-WP(C)/29948/2026	SUSHREE SANGITA GIRI VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
252	D-WP(C)/29949/2026	KALYANI PRADHAN VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
253	D-WP(C)/29950/2026	M/S. MAHAKUL COMMUNICATION, DEOGARH VS THE COMMISSIONER COMMERCIAL TAX (C.T.) AND GOODS AND SERVICES TAX (G.S.T), CUTTACK, ODISHA	ABHILASH MISHRA VS	// 0	
254	D-WP(C)/29951/2026	MONALISA PADHIARY VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
255	D-WP(C)/29952/2026	SUSHANTA PADHI VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
256	D-WP(C)/29953/2026	PUSPANJALI MISHRA VS STATE OF ODISHA	UPASIKA SAMANTARAY VS	// 0 //	
257	D-WP(C)/29954/2026	SASMITA SWAIN VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
258	D-WP(C)/29955/2026	DR.BRUNDABAN TRIPATHY VS STATE OF ODISHA	UPASIKA SAMANTARAY VS	// 0 //	
259	D-WP(C)/29956/2026	DR. TRAILOKYA NATH SAMAL VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
260	D-WP(C)/29957/2026	KANHU CHARAN DARJEE VS STATE OF ODISHA	UPASIKA SAMANTARAY VS	// 0 //	
261	D-WP(C)/29958/2026	SAIKH BAKAR	DR.PURUSOTTAM CHULI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/29959/2026	KAILASH @ KAILASA CHANDRA SAHU	UPASIKA SAMANTARAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/29961/2026	DAYASAGAR MOHANTY	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/29963/2026	GEOTECH AIRBORNE INDIA PRIVATE LTD, MUMBAI	ABHIJEET DAS	//	
		VS	VS	0	
		ODISHA MINING CORPORATION LTD (OMC), BHUBANESWAR		//	
265	D-WP(C)/29964/2026	PANCHANAN GIRI	JITENDRA KUMAR MISHRA (2)	//	
	WP(C)/20644/2026	VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/29965/2026	SIDHESWAR BEHERA	KARUNAKAR GAYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/29966/2026	SMITA BHUTIA	PABITRA KUMAR DUTTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/29967/2026	PHULAMANI SHEE	JITENDRA KUMAR MISHRA (2)	//	
	WP(C)/20642/2026	VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/29968/2026	STATE BANK OF INDIA, RAYAGADA	DILLIP KUMAR MOHAPATRA	//	
	WP(C)/20707/2026	VS	VS	0	
		REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION, BHUBANESWAR		//	
270	D-WP(C)/29969/2026	JYOTI REKHA BEHURIA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
271	D-WP(C)/29970/2026	M/S ABIRVAB STEELS PROUDUCT, CUTTACK	PRANAYA KISHORE HARICHANDAN	//	
		VS	VS	0	
		STATE TAX OFFICER, CUTTACK		//	
272	D-WP(C)/29971/2026	DHRUBA CHARAN DEHURI	LAXMAN PRADHAN	//	AOD20240000968C202600016
		VS	VS	0	

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		REGISTRAR, CO-OPERATIVE SOCIETIES, ODISHA		//	
273	D-WP(C)/29972/2026	KURUKSHETRA BAG	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
274	D-WP(C)/29973/2026	RAJENDRA PRASAD	SATYABRATA DASH	//	
		VS	VS	0	
		INDIAN COAST GUARD, NEW DELHI		//	
275	D-WP(C)/29974/2026	JHASKOTAN DAS	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
276	D-WP(C)/29975/2026	PRAVATI SAHOO	BIJAY KUMAR BEHERA	//	
	WP(C)/20685/2026	VS	VS	0	
		STATE OF ODISHA		//	
277	D-WP(C)/29976/2026	HAREKRISHNA PARIDA	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
278	D-WP(C)/29977/2026	MANARANJAN PRADHAN	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
279	D-WP(C)/29978/2026	GUPTA SEKHAR JANI	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
280	D-WP(C)/29979/2026	NETRAMANI HATI	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
281	D-WP(C)/29980/2026	DILIP KUMAR PRADHAN	LAXMAN PRADHAN	//	AOD20240000968C202600017
		VS	VS	0	
		REGISTRAR, CO OPERATIVE SOCIETIES ODISHA		//	
282	D-WP(C)/29981/2026	PRAMODINI PANIGRAHI	BHOJARAJ SETH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
283	D-WP(C)/29982/2026	BISHNU CHARAN PARHI	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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284	D-WP(C)/29983/2026	SUJATA DAS VS STATE OF ODISHA	RAMANATH ACHARYA VS VS	// 0 //	
285	D-WP(C)/29985/2026	JASMIN RANI MISHRA VS STATE OF ODISHA	BHOJARAJ SETH VS VS	// 0 //	
286	D-WP(C)/29986/2026	SHIBA CHARAN NAYAK VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS VS	// 0 //	
287	D-WP(C)/29987/2026	JYOSNARANI PRADHAN VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS VS	// 0 //	
288	D-WP(C)/29988/2026 WP(C)/20699/2026	BRAHMANANDA BEHERA VS STATE OF ODISHA	SITANSHU MOHAN DWIBEDY VS VS	// 0 //	AOR20230000872C202600050
289	D-WP(C)/29989/2026	OMM CONSTRUCTION, ANGUL VS REGIONAL PROVIDENT COMMISSIONER, BHUBANESWAR , KHURDA	SUBHENDU KUMAR DAS VS VS	// 0 //	
290	D-WP(C)/29990/2026	MAA GAYATRI SHG GROUP, BADAPANDUSAR VS STATE OF ODISHA	AMITAV TRIPATHY VS VS	// 0 //	
291	D-WP(C)/29991/2026	EXECUTIVE SECURITY SERVICE PVT. LTD., KHURDA VS STATE OF ODISHA	ADITYA MISHRA VS VS	// 0 //	
292	D-WP(C)/29992/2026	BHAKTARAM BEHERA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS VS	// 0 //	
293	D-WP(C)/29993/2026	TULASI SELF-HELP GROUP(SHG) SAKAKUL, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS VS	// 0 //	
294	D-WP(C)/29995/2026	KISHOR CHANDRA PATEL VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS VS	// 0 //	
295	D-WP(C)/29996/2026	AJIT KUMAR BEHURIA	ARIJEET MISHRA	//	

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		VS	VS	0	
		THE COLLECTOR, KENDRAPARA		//	
296	D-WP(C)/29997/2026	RENUKA MISHRA	BHOJARAJ SETH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/29998/2026	NUKA SURYANARAYANA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		UNION OF INDIA		//	
298	D-WP(C)/29999/2026	M/S. DURGA HARDWARE, MALKANGIRI	KAJAL SAHOO	//	AOR20220001613C202600074
		VS	VS	0	
		CT AND GST CIRCLE, MALKANGIRI		//	
299	D-WP(C)/30000/2026	SANAPALA VENKATA VARAPRASAD	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		UNION OF INDIA		//	
300	D-WP(C)/30001/2026	M/S.JAGAMOHAN PRADHAN(GOVT.HT ELECTRICALS AND CIVIL CONTRACTOR), ANUGUL	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		M/S.ORIENTAL INSURANCE CO.LTD., BHUBANESWAR		//	
301	D-WP(C)/30002/2026	MAA PARBATI DEVI SHG, NAYAGARH	AMITAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/30003/2026	GURUBELLI SURESH	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		UNION OF INDIA		//	
303	D-WP(C)/30004/2026	KALLAPALLI GOVINDA RAO	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		UNION OF INDIA		//	
304	D-WP(C)/30006/2026	OMM SAIRAM SHG SUNAKHALA, NAYAGARH	AMITAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/30007/2026	JINNALA NAGESWARA RAO	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		UNION OF INDIA		//	
306	D-WP(C)/30008/2026	MAA BHAIKAI SHG GROUP, NAYAGARH	AMITAV TRIPATHY	//	
		VS	VS	0	

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307	D-WP(C)/30009/2026	STATE OF ODISHA RATIRANJAN MOHAPATRA VS	SUBASH CH PANI VS	// // 0	
308	D-WP(C)/30010/2026	STATE OF ODISHA SATRUPA MALLICK VS	AKHAND VS	// // 0	AOD20230000748C202600009
309	D-WP(C)/30012/2026	ODISHA INFORMATION COMMISSION, BHUBANESWAR KULAMANI PATRA VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
310	D-WP(C)/30013/2026	STATE OF ODISHA BAURIA PRADHAN VS	ASHIS KUMAR MISHRA VS	// // 0	
311	D-WP(C)/30014/2026	STATE OF ODISHA LIJALIN BEHERA VS	LAXMAN BHOI VS	// // 0	
312	D-WP(C)/30015/2026	GOVT. OF ODISHA KAMALA MAHANTA VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
313	D-WP(C)/30016/2026	STATE OF ODISHA JAGADANANDA DHARUA VS	ATUL TRIPATHY VS	// // 0	AOD20240000618C202600134
314	D-WP(C)/30018/2026	STATE OF ODISHA NETRAMANI SAHU VS	ARUNA NAYAK VS	// // 0	
315	D-WP(C)/30019/2026	STATE OF ODISHA PRAVAKAR DAS @ BEHERA VS	LAXMAN BHOI VS	// // 0	
316	D-WP(C)/30020/2026	STATE OF ODISHA SUSMITA PATTNAIK VS	MANAS RANJAN PADHI VS	// // 0	
317	D-WP(C)/30021/2026	SUB-COLLECTOR, ANUGUL PRAVAKAR SARANGI VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/30022/2026	RAJ BARDHAN AGASTI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS VS	// 0 //	
319	D-WP(C)/30023/2026	SARAT MAJHI VS STATE OF ODISHA	ASUTOSH ROUT VS VS	// 0 //	
320	D-WP(C)/30024/2026	MANAGING COMMITTEE OF KARTIKA CHANDRA U.P.(M.E.) VS STATE OF ODISHA	SURESH CHANDRA PARSAYAT VS VS	// 0 //	
321	D-WP(C)/30025/2026	MANAGING COMMITTEE OF ANCHALIKA U.P. (M.E.) VS STATE OF ODISHA	ASHOK KISHOR SWANAL VS VS	// 0 //	
322	D-WP(C)/30026/2026	MANORANJAN CHAND VS STATE OF ODISHA	DHANANJAYA MUND VS VS	// 0 //	AOR20220001492C202600173
323	D-WP(C)/30027/2026	NIRUPAMA PALEI VS STATE OF ODISHA	KARUNAKAR RATH VS VS	// 0 //	
324	D-WP(C)/30028/2026	MANAGING COMMITTEE OF ROHITA LAXMI U.P.(M.E.) VS STATE OF ODISHA	ASHOK KISHOR SWANAL VS VS	// 0 //	
325	D-WP(C)/30029/2026	MANAGING COMMITTEE OF DIHASAHI U.P. (M.E.) VS STATE OF ODISHA	ASHOK KISHOR SWANAL VS VS	// 0 //	
326	D-WP(C)/30030/2026	SUNIL KUMAR BHOI VS STATE OF ODISHA	SISIR DAS VS VS	// 0 //	
327	D-WP(C)/30031/2026	MANAGING COMMITTEE OF LAXMI NARAYAN U.P. VS STATE OF ODISHA	SCHOKAI KIRONJHAR VS VS	// 0 //	
328	D-WP(C)/30032/2026	MANAGING COMMITTEE OF MAA GOUREE U.P. SCHOOL VS STATE OF ODISHA	ASHOK KISHOR SWANAL VS VS	// 0 //	
329	D-WP(C)/30034/2026	MANAGING COMMITTEE OF PC DEO U.P.(M.E.) SCHOOL	ASHOK KISHOR SWANAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/30036/2026	UMAKANTA MAJHI	SIBA PRASAD PATRA	//	
		VS	VS	0	
		MAHANADI COALFIELDS LTD., SAMBALPUR		//	
331	D-WP(C)/30037/2026	MANAGING COMMITTEE OF RADHA KRISHANA U.P. SCHOOL, DHENKANAL	UPENDRA KUMAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/30038/2026	RANJEETA KUMARI SAHU	SAIBRATA RATH	//	
	WP(C)/20710/2026	VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/30039/2026	SMRUTI RANJAN MOHAPATRA	ATUL TRIPATHY	//	AOD20240000618C202600136
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/30040/2026	MANOJ KUMAR POTHAL	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/30041/2026	M/S.CHANDAN SECURITY SERVICES, CUTTACK	SATYA RANJAN PATI	//	
		VS	VS	0	
		JAYPUR MUNICIPALITY JEYPUR, KORAPUT		//	
336	D-WP(C)/30042/2026	HEMANTA KUMAR JENA	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/30044/2026	SHYAMAKANTA PANDA	ATUL TRIPATHY	//	AOD20240000618C202600137
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/30045/2026	MANAGING COMMITTEE OF NATESWAR PRACHI BIRUPATI, PARISWAIN	BIJAY KUMAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/30046/2026	M/S. RICE AND SPICE, SUNDERGARH	SIDHANT DAS	//	
	WP(C)/20704/2026	VS	VS	0	
		INDIRA GANDHI INSTITUTE OF TECHNOLOGY(I.G.I.T), DHENKANAL		//	
340	D-WP(C)/30047/2026	BIJAYA KUMAR NAYAK	SRIKAR KUMAR RATH	//	
		VS	VS	0	

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341	D-WP(C)/30049/2026	ODISHA STATE COOPERATIVE AGRICULTURAL RURAL DEVELOPMENT BANK (OSCARD) BNAK, KHORDHA PRASANNA BISWAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
342	D-WP(C)/30050/2026	ELA SEN VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //	AOD20220003086C202600077
343	D-WP(C)/30051/2026	ATUL NAYAK VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
344	D-WP(C)/30052/2026	JYOTI RANJAN PATTNAIK VS STATE OF ODISHA	JYOTI RANJAN KAR VS	// 0 //	
345	D-WP(C)/30053/2026	SAKUNTALA MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
346	D-WP(C)/30055/2026	AKSHYA KUMAR SETHI VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //	
347	D-WP(C)/30056/2026	SUBHALAXMI SAHOO VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202600138
348	D-WP(C)/30059/2026	NILAN NAYAK VS STATE OF ODISHA	LAMBODAR ACHARI VS	// 0 //	AOR20220001311C202600064
349	D-WP(C)/30062/2026	GOKULANANDA SAHOO VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //	AOD20220003081C202600021
350	D-WP(C)/30069/2026	RENUBALA SWAIN VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, TPCODL, KHORDHA	SUDARSAN BEHERA VS	// 0 //	
351	D-WP(C)/30071/2026	SUDHAKAR BARIK VS ADDITIONAL COMMISSION, SETTLEMENT AND CONSOLIDATION, BHADRAK	SIVA SANKAR CHAINI VS	// 0 //	

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352	D-WP(C)/30072/2026	MANAGING COMMITTEE OF MAHESWAR U.P.SCHOOL, BOPARA PURI VS STATE OF ODISHA	SUBIR K. SINGH VS STATE OF ODISHA	// 0 //	
353	D-WP(C)/30073/2026	PRIYABRATA PATTANAYAK VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS STATE OF ODISHA	// 0 //	
354	D-WP(C)/30075/2026	DR. PRAMILA KHADANGA VS STATE OF ODISHA	AVIJIT PATNAIK VS STATE OF ODISHA	// 0 //	
355	D-WP(C)/30076/2026	MANAGING COMMITTEE OF SHRI UGRESWAR U.P. SCHOOL, BOPARA PURI VS STATE OF ODISHA	SANJAY K. SINGH VS STATE OF ODISHA	// 0 //	
356	D-WP(C)/30077/2026	SUSIL RAY VS STATE OF ODISHA	MANORANJAN MISHRA VS STATE OF ODISHA	// 0 //	
357	D-WP(C)/30078/2026	SIDHESWARI SHG, HARIPUR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS STATE OF ODISHA	// 0 //	AOR20220001662C202600041
358	D-WP(C)/30079/2026	JACHINDRA KUMAR NAYAK VS STATE OF ODISHA	DEBIPRASAD MOHANTY VS STATE OF ODISHA	// 0 //	AOD20250000159C202600006
359	D-WP(C)/30080/2026	BASUDEV SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// 0 //	
360	D-WP(C)/30081/2026	PRAMOD KUMAR BISWAL VS STATE OF ODISHA	JAYASHREE PAL VS STATE OF ODISHA	// 0 //	
361	D-WP(C)/30082/2026	RAJENDRA ORAM VS STATE OF ODISHA	SUBRAT KUMAR DAS VS STATE OF ODISHA	// 0 //	AOR20220001797C202600007
362	D-WP(C)/30083/2026	PRASANNA KUMAR SAHOO VS PURNA CHANDRA SAHOO	SUSHANTA KUMAR JOSHI VS PURNA CHANDRA SAHOO	// 0 //	
363	D-WP(C)/30085/2026	SANTARAM PANDEY	SUDEEP KUMAR SARANGI	//	AOD20260000163C202600058

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364	D-WP(C)/30086/2026	VS STATE OF ODISHA HARIHAR PATEL	VS MANAS PATI	0 // //	AOR20220001535C202600161
365	D-WP(C)/30087/2026	VS STATE OF ODISHA ASHWINI KUMAR SHEE	VS JAYSHREE BISWAL	0 // //	
366	D-WP(C)/30088/2026	VS STATE OF ODISHA MANAS RANJAN PANIGRAHI	VS MANAS PATI	0 // //	AOR20220001535C202600160
367	D-WP(C)/30089/2026	VS STATE OF ODISHA CHAITANYA BEHERA	VS PRAKASH RANJAN BARIK	0 // //	
368	D-WP(C)/30090/2026	CHIEF GENERAL MANAGER, RESERVE BANK OF INDIA, MUMBAI SUSHIL KUMAR CHOUDHURY	MANAS PATI	// //	AOR20220001535C202600159
369	D-WP(C)/30091/2026	VS STATE OF ODISHA PATITA PABAN BAIDYA	VS RAJENDRA KUMAR DASH	0 // //	
370	D-WP(C)/30092/2026	VS STATE OF ODISHA SANJEEV KUMAR MEHER	VS KUNAL KUMAR SWAIN	0 // //	
371	D-WP(C)/30093/2026	VS STATE OF ODISHA BHAGIRATHI SAHOO	VS JAGAMOHAN PATTANAIAK	0 // //	AOR20220001586C202600044
372	D-WP(C)/30094/2026	VS UNION OF INDIA BIMBADHAR MIRDHA	VS SUNIL KUMAR PANDA	0 // //	
373	D-WP(C)/30095/2026	VS STATE OF ODISHA SHYAMA MITTAL	VS MANAS PATI	0 // //	AOR20220001535C202600158
374	D-WP(C)/30097/2026	VS STATE OF ODISHA ARABINDA BARIK	VS RAJKISHORE SWAIN	0 // //	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/30098/2026	STATE OF ODISHA MANAGING COMMITTEE OF MAA BARAMASI U.P.SCHOOL, BARAMASI, BALASORE	HOUSHANG BHADRA	//	
		VS	VS	//	
		STATE OF ODISHA		0	
376	D-WP(C)/30099/2026	DAYANIDHI JENA	BYOMAKESH TRIPATHY	//	
		VS	VS	//	
		STATE OF ODISHA		0	
377	D-WP(C)/30100/2026	MANAGING COMMITTEE OF PANIBHANDAR U.P.SCHOOL, PANIBHANDAR, BALASORE	HOUSHANG BHADRA	//	
		VS	VS	//	
		STATE OF ODISHA		0	
378	D-WP(C)/30102/2026	DR. SADANANDA NAIK	ASUTOSH SAHOO	//	
		VS	VS	//	
		THE VICE-CHANCELLOR, BERHAMPUR UNIVERSITY, BERHAMPUR, GANJAM		0	
379	D-WP(C)/30104/2026	PAHALI DAS	DEEPALI MAHAPATRA	//	
		VS	VS	//	
		STATE OF ODISHA		0	
380	D-WP(C)/30105/2026	MANAGING COMMITTEE OF SATRUGHNA MALLICK U.P.SCHOOL, SATRUGHNA, BALASORE	HOUSHANG BHADRA	//	
		VS	VS	//	
		STATE OF ODISHA		0	
381	D-WP(C)/30106/2026	RATNAKAR BEHERA	AMIT PRASAD BOSE	//	
		VS	VS	//	
		STATE OF ODISHA		0	
382	D-WP(C)/30108/2026	LAXMIDHAR SAHOO	DEEPALI MAHAPATRA	//	
		VS	VS	//	
		STATE OF ODISHA		0	
383	D-WP(C)/30110/2026	MANAGING COMMITTEE OF PITATANGAR U.P. SCHOOL, PITATANGAR, BALASORE	HOUSHANG BHADRA	//	
		VS	VS	//	
		STATE OF ODISHA		0	
384	D-WP(C)/30111/2026	DILLIP KUMAR DHANGADA MAJHI	TUSAR KUMAR MISHRA	//	
		VS	VS	//	
		COLLECTOR, KALAHANDI		0	
385	D-WP(C)/30112/2026	SURAJ KUMAR SETHI	JATINDRA KUMAR MOHAPATRA	//	
		VS	VS	//	
		STATE OF ODISHA		0	

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386	D-WP(C)/30113/2026	AJIT KUMAR SHEE VS STATE OF ODISHA	JAYASHREE BISWAL VS STATE OF ODISHA	// 0 //	
387	D-WP(C)/30114/2026	ARABINDA JENA @ HARI JENA VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
388	D-WP(C)/30116/2026	REENA KUMARI RANA VS STATE OF ODISHA	SATYABRATA PANDA VS STATE OF ODISHA	// 0 //	
389	D-WP(C)/30117/2026	SURAJ KUMAR SETHI VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS STATE OF ODISHA	// 0 //	
390	D-WP(C)/30118/2026	MANAGING COMMITTEE OF TITLOTTAM U.P. (M.E) SAMOSEER VS STATE OF ODISHA	CHANDRA BHAI SWAR VS STATE OF ODISHA	// 0 //	
391	D-WP(C)/30120/2026	SUBHASH CHANDRA SETHY VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
392	D-WP(C)/30121/2026	LAXMIDHAR JALLY VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS STATE OF ODISHA	// 0 //	
393	D-WP(C)/30122/2026	SURAJ KUMAR SETHI VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS STATE OF ODISHA	// 0 //	
394	D-WP(C)/30124/2026	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
395	D-WP(C)/30125/2026	BIRANCHI NARAYAN PRADHAN VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS STATE OF ODISHA	// 0 //	
396	D-WP(C)/30126/2026	KANHU CHARAN SAHOO VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
397	D-WP(C)/30128/2026	DR.BINITA MOHAPATRA	SANGRAM JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/30130/2026	MANORANJAN DALEI	BIJAY KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/30132/2026	SURAJ KUMAR SETHI	JATINDRA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/30133/2026	MD.ANSAR ALI ANSARI	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/30134/2026	HADIBANDHU DASH	LINGARAJ SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/30135/2026	MEGHANAD JENA	BIJAY KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/30137/2026	BALUKESWAR BAL	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/30138/2026	MANORANJAN MOHAPATRA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/30139/2026	RANJAN KUMAR SAHOO	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/30140/2026	BHAJAMAN DAS	BIJAY KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/30143/2026	DR.KHIROD CHANDRA BEHERA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/30144/2026	GAYATREE SAHOO	NIRANJAN LENKA	//	
		VS	VS	0	

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409	D-WP(C)/30149/2026	STATE OF ODISHA MANOJ KUMAR PANDA VS	SANGRAM JENA VS	// // 0	
410	D-WP(C)/30152/2026	STATE OF ODISHA NABAGHANA DAS VS	BIJAY KUMAR MISHRA VS	// // 0	
411	D-WP(C)/30155/2026	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	SANGRAM JENA VS	// // 0	
412	D-WP(C)/30156/2026	STATE OF ODISHA BHARATI ROUT VS	NIRANJAN LENKA VS	// // 0	
413	D-WP(C)/30158/2026	SPECIAL SECRETARY TO FINANCE DEPARTMENT, GOVERNMENT OF ODISHA, BHUBANESWAR HADIBANDHU DASH VS	LINGARAJ SARANGI VS	// // 0	
414	D-WP(C)/30159/2026	STATE OF ODISHA SANTOSH KUMAR MOHARANA VS	BIJAY KUMAR MISHRA VS	// // 0	
415	D-WP(C)/30161/2026	STATE OF ODISHA RABINDRA KUMAR TRIPATHY VS	LINGARAJ SARANGI VS	// // 0	
416	D-WP(C)/30162/2026	STATE OF ODISHA MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, MANDELA VS	SANGRAM JENA VS	// // 0	
417	D-WP(C)/30164/2026	STATE OF ODISHA NARENDRA PRASAD ACHARYA VS	GYANA RANJAN SETHI VS	// // 0	
418	D-WP(C)/30165/2026	THE BRANCH MANAGER, BALANGIR DISTRICT CENTRAL CO-OPERATIVE BANK LTD., SUBARNAPUR ALEKH BEHERA VS	BIJAY KUMAR MISHRA VS	// // 0	
419	D-WP(C)/30166/2026	STATE OF ODISHA MANAGING COMMITTEE OF BADABAIKALA HIGH SCHOOL, BADABAIKALA , MAYURBHANJ VS	SANGRAM JENA VS	// // 0	
		STATE OF ODISHA		//	

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420	D-WP(C)/30167/2026	ANANTA GOPAL SAHU VS STATE OF ODISHA	GYANA RANJAN SETHI VS STATE OF ODISHA	// 0 //	
421	D-WP(C)/30168/2026	MANJULATA BHUYAN VS STATE OF ODISHA	SAKTIDHARA MISHRA VS STATE OF ODISHA	// 0 //	AOD20240000216C202600019
422	D-WP(C)/30169/2026	RYTHAM AGRAWAL VS STATE OF ODISHA	SUBHAM AGRAWAL VS STATE OF ODISHA	// 0 //	AOR20220001380C202600014
423	D-WP(C)/30170/2026	EXECUTIVE ENGINEER (ELECT.), RSED, ROURKELA, VS M/S.JAI BALAJI JYOTI STEELS LTD.,SUNDERGARH	PRASANT KUMAR SINGH VS M/S.JAI BALAJI JYOTI STEELS LTD.,SUNDERGARH	// 0 //	
424	D-WP(C)/30171/2026	KRUSHNA CHANDRA LENKA VS BRANCH MANAGER, UNION BANK OF INDIA	SANTOSH KUMAR MAHANTY VS BRANCH MANAGER, UNION BANK OF INDIA	// 0 //	AOD20240000242C202600177
425	D-WP(C)/30172/2026	SADADHAR BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS STATE OF ODISHA	// 0 //	AOD20240000586C202600188
426	D-WP(C)/30173/2026	KHAGESH KUMAR JENA VS STATE OF ODISHA	SANGRAM JENA VS STATE OF ODISHA	// 0 //	
427	D-WP(C)/30174/2026	DEBRAJ PADHAN VS STATE OF ODISHA	NIRANJAN NAYAK VS STATE OF ODISHA	// 0 //	
428	D-WP(C)/30176/2026	RAM CHANDRA SAHOO VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
429	D-WP(C)/30177/2026	PITAMBAR MISHRA VS STATE OF ODISHA	SAKTIDHARA MISHRA VS STATE OF ODISHA	// 0 //	AOD20240000216C202600017
430	D-WP(C)/30179/2026	JEETA SATPATHY VS STATE OF ODISHA	SAKTIDHARA MISHRA VS STATE OF ODISHA	// 0 //	AOD20240000216C202600018
431	D-WP(C)/30180/2026	BINITA DAS	SAKTIDHARA MISHRA	//	AOD20240000216C202600020

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		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/30181/2026	SURATHA SAHU	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/30182/2026	M/S.AEROCOM PRIVATE LTD, PURI	DEBADATTA MOHANTY	//	
		VS	VS	0	
		THE CHAIRMAN CUM DIRECTOR OF INDUSTRIES, MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, CUTTACK			
434	D-WP(C)/30183/2026	SURENDRA BAG	SURYAKANTA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/30184/2026	PRAKASH CHANDRA BEHERA	ALOK KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/30186/2026	THE ASSESSING OFFICER-CUM-EXECUTIVE ENGINEER (SANTA), BENDARA, BOILING TR, TPWODL	PRASANTA KUMAR MOHANTY	//	
		VS	VS	0	
		GOPINATH HOTA		//	
437	D-WP(C)/30188/2026	JITENDRA KUMAR RAY MOHAPATRA	PRIYADARSHINEE BIJAYALAXMI DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/30189/2026	CHAITANYA CHARAN SAHOO	ALOK KUMAR PANDA	//	
		VS	VS	0	
		IDFC FIRST BANK LTD, BHUBANESWAR		//	
439	D-WP(C)/30190/2026	RIT NURSING, SUNDARGARH	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/30191/2026	AKSHAYA KUMAR GUIN	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/30192/2026	THE KHANDADHAR PVT. INDUSTRIAL TRAINING INSTITUTE, SUNDARGARH	CHAITANYA KUMAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/30193/2026	BATAKRUSHNA SETHI	SARADA DASH	//	
		VS	VS	0	

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443	D-WP(C)/30194/2026	STATE OF ODISHA PRAKASH CHANDRA SAHUKAR VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
444	D-WP(C)/30196/2026	STATE OF ODISHA SUBHASHREE DALABEHERA VS	SUSANTA KUMAR LENKA VS	// // 0	
445	D-WP(C)/30197/2026	STATE OF ODISHA CHITRASEN MAHANTA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
446	D-WP(C)/30198/2026	STATE OF ODISHA THE CHIEF MANAGER BANK OF BARODA, ROSAR, MANDALAK VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
447	D-WP(C)/30199/2026	STATE OF ODISHA SUDHIR CHANDRA MOHAPATRA VS	ADYASIDHI MISHRA VS	// // 0	
448	D-WP(C)/30200/2026	STATE OF ODISHA PARESH NATH SAHU VS	ASHUTOSH MOHANTA VS	// // 0	
449	D-WP(C)/30201/2026	STATE OF ODISHA MANORANJAN SAHOO VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
450	D-WP(C)/30203/2026	STATE OF ODISHA PRASANNA KUMAR MOHAPATRA VS	KUNAL KUMAR SWAIN VS	// // 0	
451	D-WP(C)/30204/2026	STATE OF ODISHA YUDHISTHIR BEHERA VS	KUNAL KUMAR SWAIN VS	// // 0	
452	D-WP(C)/30205/2026	STATE OF ODISHA BRAJA KISHORE ROUT VS	RABI NARAYAN PANDA VS	// // 0	
453	D-WP(C)/30206/2026	STATE OF ODISHA SUSANTA KUMAR ACHARYA VS UNION OF INDIA	BIREN SANKAR TRIPATHY VS	// // 0 //	

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454	D-WP(C)/30208/2026	AJAYA KUMAR SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
455	D-WP(C)/30209/2026	RANJIT KUMAR BHUYAN VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //	
456	D-WP(C)/30210/2026	KISHOR KUMAR NAIK VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	// 0 //	
457	D-WP(C)/30212/2026	GOPABANDHU NAIK VS UNION OF INDIA	BIREN SANKAR TRIPATHY VS	// 0 //	
458	D-WP(C)/30213/2026	BRUNDABAN CHHATOI VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //	
459	D-WP(C)/30214/2026	RABINDRA KUMAR BARIK VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //	
460	D-WP(C)/30215/2026	DHARITRI BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //	
461	D-WP(C)/30217/2026	KANHA CHARAN BARIK VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //	
462	D-WP(C)/30218/2026	MADANSUNDAR PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
463	D-WP(C)/30220/2026	CHANDAN KUMAR BARIK VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //	
464	D-WP(C)/30221/2026	M/S INVESTIGATION AND SECURITY SERVICES (INDIA) PVT LTD, VS THE COLLECTOR, ANGUL	ANUPAM DAS, VS	// 0 //	
465	D-WP(C)/30222/2026	HAMID CHANDRA MAHANTA	PRADEEP KUMAR MAHAPATRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
466	D-WP(C)/30223/2026	JYOSHNAMAYEE SABAR	SHIBANI SHANKAR PRADHAN	//	
		VS	VS	0	
		CENTRAL BOARD OF SECONDARY EDUCATION ,NEW DELHI		//	
467	D-WP(C)/30224/2026	BISHNUPRIYA MOHAPATRA	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
468	D-WP(C)/30225/2026	KUMUDINI MOHAKUD	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
469	D-WP(C)/30226/2026	NIHARAIIKA BAGARTI	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
470	D-WP(C)/30227/2026	CHITTARANJAN DEO	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
471	D-WP(C)/30229/2026	BHAGYABATI BHOI	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
472	D-WP(C)/30230/2026	NARAHARI DASH	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
473	D-WP(C)/30231/2026	UNION OF INDIA	KARUNAKAR NAYAK	//	
		VS	VS	0	
		LAND ACQUISITION, ZONE OFFICER, TALCHER, BIMALGARH NEW BG RAIL LINK PROJ.,DEOGARH			
474	D-WP(C)/30232/2026	HEMANTA KUMAR BEHERA	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
475	D-WP(C)/30234/2026	SANDHARANI PANDA@SANDHYARANI PADHI	SURYAKANTA DWIBEDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
476	D-WP(C)/30235/2026	THAYA BHOI	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	

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477	D-WP(C)/30236/2026	STATE OF ODISHA PRATAP CHANDRA NAYAK VS	GAJENDRANATH ROUT VS	// // 0	AOR20220004106C202600068
478	D-WP(C)/30238/2026	STATE OF ODISHA RAKESH KAR VS	RAJJEET ROY VS	// // 0	AOR20220001462C202600075
479	D-WP(C)/30239/2026	INDUSIND BANK LTD PRAKASH KUMAR PANDA VS	SANJIB KUMAR BHANJADEO VS	// // 0	
480	D-WP(C)/30240/2026	STATE OF ODISHA SARASWATEE BAHUBALINDRA VS	PANKAJ KUMAR SAHOO VS	// // 0	AOR20240000004C202600039
481	D-WP(C)/30241/2026	STATE OF ODISHA PRASANTA KUMAR SHIAL VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
482	D-WP(C)/30242/2026	STATE OF ODISHA DR. MADHUBRATA SATPATHY VS	DILLIP KUMAR MOHAPATRA VS	// // 0	AOD20220001927C202600090
483	D-WP(C)/30243/2026	STATE OF ODISHA SANKAR HEMBRAM @ SHANKAR HEMBRAM VS	SURYAKANTA DWIBEDI VS	// // 0	
484	D-WP(C)/30244/2026	STATE OF ODISHA DILLIP DHARUA VS	MANOJ KUMAR MOHANTY VS	// // 0	
485	D-WP(C)/30245/2026	STATE OF ODISHA SHANTILATA MOHANTY VS	DILLIP KUMAR MOHAPATRA VS	// // 0	AOD20220001927C202600091
486	D-WP(C)/30246/2026	STATE OF ODISHA RASHMI RANJAN BEHERA VS	AJAYA KUMAR NANDA VS	// // 0	
487	D-WP(C)/30247/2026	CONTROLLER OF EXAMINATION, CBSE, DELHI SHREE AGENCIES VS	SUKANTA KUMAR DALAI VS	// // 0	AOD20240000306C202600113
		STATE OF ODISHA		//	

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488	D-WP(C)/30249/2026	SHREE AGENCIES VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202600114
489	D-WP(C)/30250/2026	PITAMBAR BAL VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //	
490	D-WP(C)/30251/2026	TARINI PRASAD DAS VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202600115
491	D-WP(C)/30252/2026	SUNAKAR PRADHAN VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
492	D-WP(C)/30253/2026	SUMIT SAHU VS CONTROLLER OF EXAMINATION, CBSE, DELHI	AJAYA KUMAR NANDA VS	// 0 //	
493	D-WP(C)/30254/2026	ANIL KUMAR SWAIN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202600116
494	D-WP(C)/30255/2026	ANUPAMA PATRA VS STATE OF ODISHA	CHITTA RANJAN LENKA VS	// 0 //	
495	D-WP(C)/30257/2026	PANDAB BEHERA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //	
496	D-WP(C)/30258/2026	CHATURBHUJA BEHERA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
497	D-WP(C)/30259/2026	BIRANCHI NARAYAN SAMAL VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //	
498	D-WP(C)/30260/2026	AMIYA KUMAR SAHU VS CONTROLLER OF EXAMINATION, CBSE, DELHI	AJAYA KUMAR NANDA VS	// 0 //	
499	D-WP(C)/30262/2026	AMBIKA PRASAD CHAND	MAHENDRA KUMAR SAHOO	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
500	D-WP(C)/30266/2026	TUSAR KANTA DAS	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
501	D-WP(C)/30267/2026	BHAWANI SHANKAR NAIK	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
502	D-WP(C)/30268/2026	SRIMANTA KUMAR JENA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
503	D-WP(C)/30270/2026	SHREYANS SAMANT RAY	AJAYA KUMAR NANDA	//	
		VS	VS	0	
		CONTROLLER OF EXAMINATION, CBSE, DELHI		//	
504	D-WP(C)/30272/2026	PRABHATI MALLIK	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
505	D-WP(C)/30273/2026	KISHORE KUMAR BEDANTA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
506	D-WP(C)/30274/2026	ASIM KUMAR PUROHIT	AJAYA KUMAR NANDA	//	
		VS	VS	0	
		CONTROLLER OF EXAMINATION, CBSE, DELHI		//	
507	D-WP(C)/30277/2026	SAROJINI MISHRA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
508	D-WP(C)/30278/2026	MRUTYUNJAYA NANDA	SURENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
509	D-WP(C)/30279/2026	SRIBATSHA MANDOI	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
510	D-WP(C)/30280/2026	HIMANSU BHUSAN SAMANTARAY	SURENDRA KUMAR SAHOO	//	
		VS	VS	0	

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511	D-WP(C)/30283/2026	STATE OF ODISHA KISHORE CHANDRA SUBUDHI VS	PRAJNA SARITA MOHANTY VS	// // 0	
512	D-WP(C)/30285/2026	STATE OF ODISHA SABITRI DEVI CHARITABLE TRUST, JAJPUR VS	ALOK KUMAR PANDA VS	// // 0	
513	D-WP(C)/30286/2026	BANKING OMBUDSMAN, RBI, SACHIVALAYA MARG, BHUBANESWAR ALEX INSTITUTE OF MEDICAL SCIENCE, KHURDA VS	SASWAT KUMAR ACHARYA VS	// // 0	
514	D-WP(C)/30287/2026	THE CHAIRMAN, ODISHA NURSES AND MIDWIVES REGISTRATION COUNCIL AND ORS, BHUBANESWAR SANTOSA KUMAR NAYAK VS	SAMIR KUMAR MISHRA VS	// 0 //	
515	D-WP(C)/30289/2026	STATE OF ODISHA MANGURAJ NAYAK VS	SATYABRATA DASH VS	// // 0	
516	D-WP(C)/30290/2026	THE AUTHORISED OFFICER, AXIC BANK LIMITED, BHUBANESWAR BINODINI PANDA VS	PRAJNA SARITA MOHANTY VS	// // 0	
517	D-WP(C)/30292/2026	STATE OF ODISHA JITENDRA KUMAR MALLICK VS	PRAJNA SARITA MOHANTY VS	// // 0	
518	D-WP(C)/30293/2026	STATE OF ODISHA PADMALOCHAN BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
519	D-WP(C)/30294/2026	BANK OF INDIA, MUMBAI JYOTI RANJAN BARAL VS	PRAJNA SARITA MOHANTY VS	// // 0	
520	D-WP(C)/30296/2026	STATE OF ODISHA BIRENDRA KUMAR ACHARYA VS	HRUDANANDA MOHAPATRA VS	// // 0	
521	D-WP(C)/30297/2026	STATE OF ODISHA MADHUSUDAN BHOI VS	PRAJNA SARITA MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

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522	D-WP(C)/30299/2026	BAIJAYANTI SWAIN VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// () //	
523	D-WPCRL/20176/2026	SASHI KANTA SAHOO VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	//0 () //	
524	D-WPCRL/20312/2026	SIBANARAYAN DAS @ TUTU VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KUMBHARAPARA /9 /1995 () //	AOR20220001615C202600104
525	D-WPCRL/20403/2026	GANGADHAR MALLA VS STATE OF ODISHA	MANORANJAN MISHRA VS	//0 () //	
526	D-ABLAPL/20160/2026	SARATA CHANDRA GARANAİK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	NALCO /207 /2026 () //	AOR20220001649C202600003
527	D-ABLAPL/20161/2026	RAJENDRA MIRDHA @ MANU VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// () //	AOR20220002787C202600099
528	D-ABLAPL/20162/2026	SUDAM CHANDRA DAS VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	CHANDIPUR /92 /2026 () //	AOR20220002787C202600098
529	D-ABLAPL/20163/2026	SAMBIT KUMAR NAYAK VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	JAJPUR TOWN /289 /2026 () //	
530	D-ABLAPL/20165/2026	ANUJ SINGH VS STATE OF ODISHA	UMA SHANKAR PATEL VS	RAJGANGPUR /366 /2026 () //	AOR20220000263C202600052
531	D-ABLAPL/20167/2026	ABHISEKH ROUT @ PINTU VS STATE OF ODISHA	APURBA DAS VS	TIHIDI /150 /2026 () //	AOR20230000183C202600003
532	D-ABLAPL/20169/2026	PADMINIPARASETH VS STATE OF ODISHA	SAROJ KUMAR ROUTRAY VS	TUMUDIBANDHA /52 /2026 () //	
533	D-ABLAPL/20172/2026	JAGABANDHU NAYAK	PARSURAM PANDA	NAIKANI-DIHI /43 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/20177/2026	DIPAK GUPTA	JAGABANDHU SAHU	RAMPUR (SONEPUR) /128 /2024	AOR20220001487C202600097
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/20180/2026	JEET @ JIHIT @ ABHIJIT MAHURIA @ MOHORIA	SURYAKANTA DASH	JEYPORE SADAR /91 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/20181/2026	SAGAR MALIK	PRAKASH CHANDRA DASH	Tantiapal Marine /83 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-ABLAPL/20182/2026	GANAPATI MACHHA	SURYAKANTA DASH	ORKEL /88 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-ABLAPL/20186/2026	SANGITA BEHERA @ SANGITA SWAIN	SANTOSH KUMAR MAHANTY	GANGAPUR (BHANJANAGAR) /259 /2026	AOD20240000242C202600172
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/20188/2026	BIPIN KUMAR SWAIN	SANTOSH KUMAR MAHANTY	GANGAPUR (BHANJANAGAR) /259 /2026	AOD20240000242C202600173
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/20191/2026	BANSEEDHAR NAIK	SANTOSH KUMAR MAHANTY	BELLAGUNTHA /202 /2026	AOD20240000242C202600174
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/20194/2026	SANU BARIK @ SATYABRATA BARIK	BASANTA KUMAR BARIK	BASTA /344 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/20197/2026	LAXMAN MURMU	SURESH KUMAR JENA	RASGOBINDPUR /206 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/20198/2026	ANIL GOCHHAYAT	SARAT CHANDRA MEKAP	NIMAPADA /241 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/20200/2026	MOHAN HARIJAN	ARIJEET MISHRA	KUNDRA /39 /2026	
		VS	VS	()	

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545	D-ABLAPL/20202/2026	STATE OF ODISHA LAXMAN MURMU VS	SURESH KUMAR JENA VS	// RASGOBINDPUR /205 /2026 ()	
546	D-ABLAPL/20203/2026	STATE OF ODISHA SUBHAM ROUT VS	DEBASISH PATNAIK VS	// CANTONMENT ROAD /207 /2026 ()	
547	D-ABLAPL/20204/2026	STATE OF ODISHA JAMINI KAR VS	SUSANTA SEKHAR PARIDA VS	// // ()	AOR20220001661C202600008
548	D-ABLAPL/20205/2026	STATE OF ODISHA JIGAR NAIK VS	SANTOSH KUMAR MAHANTY VS	// DHARAKOT PS /359 /2023 ()	AOD20240000242C202600176
549	D-ABLAPL/20206/2026	STATE OF ODISHA KUNA LENKA @ SANJAYA KUMAR LENKA VS	AKSHAYA KUMAR PANDEY VS	// NISCHINTAKOILI /230 /2026 ()	
550	D-ABLAPL/20207/2026	STATE OF ODISHA SARDHAKARA BAGHA @ SARDAKAR BAGHA VS	AMITAV TRIPATHY VS	// MANAMUNDA /243 /2026 ()	
551	D-ABLAPL/20208/2026	STATE OF ODISHA SUKANTA BHATTA @ BUBUNA BHATTA VS	DEBASIS ROUT VS	// CHANDAPUR /94 /2026 ()	AOD20250001139C202600019
552	D-ABLAPL/20211/2026	STATE OF ODISHA RADHAKANTA SANDHA VS	SANGRAM KESHARI MISHRA VS	// BOUDH /237 /2025 ()	AOR20220001606C202600010
553	D-ABLAPL/20212/2026	STATE OF ODISHA KISAN SAHU VS	JNYANANANDA PANDA VS	// MUDANPUR RAMPUR /168 /2026 ()	
554	D-ABLAPL/20215/2026	STATE OF ODISHA SURESH KUMAR DALABEHERA @ SURESH KUMAR DALABEHERA VS	DILIP KUMAR TRIPATHY VS	// NUAGAON /38 /2026 ()	
555	D-ABLAPL/20216/2026	STATE OF ODISHA ROHIT KUMAR SWAIN VS STATE OF ODISHA	JNYANANANDA PANDA VS	// BHAWANIPATNA TOWN /226 /2026 () //	

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556	D-ABLAPL/20219/2026	KARTIKA BEHERA VS STATE OF ODISHA	BIBHUTI RANJAN SWAIN VS	BAGHAMARI /220 /2026 () //	
557	D-ABLAPL/20220/2026	GARUDA NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	LANJIGARH /56 /2026 () //	
558	D-ABLAPL/20221/2026	RAMA CHANDRA BARIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	KANAS /39 /2021 () //	
559	D-ABLAPL/20223/2026	PRALAYA LAHAJAL VS STATE OF ODISHA	JNYANANANDA PANDA VS	DHARAMGARH /231 /2026 () //	
560	D-ABLAPL/20231/2026	RAJKISHORE BEHERA VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	JATNI P.S. /364 /2026 () //	
561	D-ABLAPL/20239/2026	SK. NASIR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /207 /2026 () //	
562	D-ABLAPL/20240/2026	ROHIT PANDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDRASEKHARPUR /864 /2025 () //	
563	D-ABLAPL/20242/2026	SK. SAJAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /165 /2026 () //	
564	D-ABLAPL/20245/2026	TUKUNA BEHERA @ NANDA VS STATE OF ODISHA	SANJIT MISHRA VS	SEA BEACH /69 /2026 () //	
565	D-ABLAPL/20246/2026	AJAYA KUMAR SHA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	RAMACHANDRAPUR /240 /2025 () //	AOD2024000001C202600062
566	D-ABLAPL/20249/2026	JAGA @ SANJEEB KUMAR SAHOO VS STATE OF ODISHA	SANJIT MISHRA VS	SAHID NAGAR P.S. /443 /2022 () //	
567	D-ABLAPL/20251/2026	DHANESWAR SAHU	SARAT KUMAR JENA	KHALLIKOTE /513 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
568	D-ABLAPL/20258/2026	JAMINI KAR	SUSANTA SEKHAR PARIDA	//	AOR20220001661C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
569	D-ABLAPL/20260/2026	DAUD SADDAM HOSSAIN	BIRENDRA KUMAR PARDHI	KEONJHAR TOWN /642 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
570	D-ABLAPL/20261/2026	SUMANTA BASANTARA	KEDAR SANKAR SAHU	KHAMAR /225 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
571	D-ABLAPL/20266/2026	PARWEZ IQBAL	BIRENDRA KUMAR PARDHI	KEONJHAR TOWN /643 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
572	D-ABLAPL/20271/2026	BIJAY KUMAR BARIK	SIVA SANKAR CHAINI	BASUDEVPUR /139 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
573	D-ABLAPL/20272/2026	ABHAYA KUMAR SAHOO @ SAHU	SIVA SANKAR CHAINI	BASUDEVPUR /337 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
574	D-ABLAPL/20274/2026	DEEPAK KUMAR BARIK	SUJIT KUMAR DAS	CHANDRASEKHARPUR /605 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
575	D-ABLAPL/20276/2026	MD. RAFIK @ MD. RAFIQ	SIDHARTHA DAS	RUGUDI /147 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
576	D-ABLAPL/20278/2026	ASHISH MOHAPATRA	JAGANNATH BHUYAN	BALLIGUDA /159 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
577	D-ABLAPL/20280/2026	SUNA AHIR	BISWARANJAN DALAI	BRAHMANITARANG /91 /2026	AOR20220003722C202600121
		VS	VS	()	
		STATE OF ODISHA		//	
578	D-ABLAPL/20286/2026	ABHISHEK PATRA	BYOMAKESH TRIPATHY	JODA /191 /2026	
		VS	VS	()	

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579	D-ABLAPL/20288/2026	STATE OF ODISHA CHIKUN MALIK @ SIKUN MALIK VS	JULIYAS PRASAD BEHERA VS	// NIHALPRASAD /134 /2026 ()	
580	D-ABLAPL/20289/2026	STATE OF ODISHA ROHIT MOHAPATRA VS	BYOMAKESH TRIPATHY VS	// DARGHA BAZAR /119 /2026 ()	
581	D-ABLAPL/20293/2026	STATE OF ODISHA DEBI PRASAD MUDULI VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
582	D-ABLAPL/20295/2026	STATE OF ODISHA BISWAJIT @ BISWAJEET SETHY VS	BIPLABA P.B. BAHALI VS	// BADAMBADI /428 /2025 ()	
583	D-ABLAPL/20296/2026	STATE OF ODISHA BABAN JENA VS	BYOMAKESH TRIPATHY VS	// JAJPUR TOWN /234 /2026 ()	
584	D-ABLAPL/20301/2026	STATE OF ODISHA PRAKASH CHANDRA OJHA @ KALIA OJHA VS	RAJKISHORE SWAIN VS	// BARANGA /321 /2026 ()	
585	D-ABLAPL/20302/2026	STATE OF ODISHA NIRAKAR PADHI VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
586	D-ABLAPL/20305/2026	STATE OF ODISHA CHITTARANJAN TRIPATHY VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
587	D-ABLAPL/20306/2026	STATE OF ODISHA SRIKANTA NAYAK VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
588	D-ABLAPL/20307/2026	STATE OF ODISHA PRIAYA RANJAN SAHOO @ RANJAN SAHOO VS	BISWAJIT SAMANTRAY VS	// MAHANGA /78 /2026 ()	AOD20250001139C202600020
589	D-ABLAPL/20308/2026	STATE OF ODISHA AKSHAYA SENAPATY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 () //	

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590	D-ABLAPL/20309/2026	DIPAK NAIK VS STATE OF ODISHA	SALAUDDIN KHAN VS	KANIHA /186 /2026 () //	
591	D-ABLAPL/20310/2026	JOSHNA RANI JENA VS STATE OF ODISHA	AMLAN PANIGRAHI VS	BARAMBA /302 /2025 () //	
592	D-ABLAPL/20311/2026	ASISH MALLICK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
593	D-ABLAPL/20313/2026	SANDEEP KUMAR RAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /38 /2026 () //	AOR20220001736C202600157
594	D-ABLAPL/20314/2026	ASEETA KUMAR SATAPATHY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
595	D-ABLAPL/20319/2026	INDRAJIT SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL SADAR /568 /2026 () //	AOR20220001631C202600196
596	D-ABLAPL/20329/2026	NALINDRA HO VS STATE OF ODISHA	DURGA PRASAD PATTANAIK VS	KEONJHAR TOWN /643 /2026 () //	
597	D-ABLAPL/20330/2026	ABINASH SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BARIPADA TOWN /235 /2025 () //	
598	D-ABLAPL/20331/2026	KANHU NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA MODEL /388 /2026 () //	
599	D-ABLAPL/20332/2026	BICHITRA NANDA SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BARIPADA TOWN /235 /2025 () //	
600	D-ABLAPL/20335/2026	ASHUTOSH JUJHARSINGH VS STATE OF ODISHA	PRATYUSHA NAIDU VS	BALUGAON P.S. /269 /2026 () //	
601	D-ABLAPL/20348/2026	ADITYA PODDAR	SMARAJIT PRADHAN	BARGARH /139 /2026	

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602	D-ABLAPL/20349/2026	VS STATE OF ODISHA MANISHA PODDAR	VS SMARAJIT PRADHAN	() // BARGARH /139 /2026	
603	D-ABLAPL/20352/2026	VS STATE OF ODISHA PRITAM MOHANTY	VS SARADA DASH	() // CUTTACK SADAR /579 /2022	
604	D-ABLAPL/20354/2026	VS STATE OF ODISHA UTTAM KUMAR JENA ALIAS UTTAM JENA	VS DIBYA JYOTI SAHOO	() // / /	AOD20240000587C202600124
605	D-ABLAPL/20357/2026	VS STATE OF ODISHA MADHURIMA MISHRA	VS KAUSTUVA MOHANTY	() // JATNI P.S. /319 /2019	
606	D-ABLAPL/20362/2026	VS STATE OF ODISHA TUKAN BISWAL @ SANTOSH KUMAR BISWAL	VS RABI NARAYAN PANDA	() // BHANDARIPOKHARI /283 /2026	
607	D-ABLAPL/20363/2026	VS STATE OF ODISHA PRAVIN KUMAR SIROHIA	VS KAUSTUVA MOHANTY	() // PURI TOWN /229 /2024	
608	D-ABLAPL/20364/2026	VS STATE OF ODISHA RANJIT SAHANI	VS SURYAKANTA DWIBEDI	() // PHIRINGIA /179 /2024	
609	D-ABLAPL/20366/2026	VS STATE OF ODISHA R.RAJESH @ RANGULA RAJESH	VS BISWAJIT PASAYAT	() // CHANDANPUR /264 /2025	
610	D-ABLAPL/20367/2026	VS STATE OF ODISHA JITENDRA KUMAR DAS	VS ALOK KUMAR MOHAPATRA	() // CHANDRASEKHARPUR /544 /2026	
611	D-ABLAPL/20368/2026	VS STATE OF ODISHA DEEPAK NAIK	VS SAILABALA JENA	() // NARASINGHPUR /131 /2026	
612	D-ABLAPL/20369/2026	VS STATE OF ODISHA GANESWAR MAHAKUD	VS DURGA PRASAD PATTANAIAK	() // KEONJHAR TOWN /642 /2026	

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FILING REPORT AS ON :06/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
613	D-ABLAPL/20372/2026	STATE OF ODISHA GEDU PAPU @ RAMESH NAIK VS	RAJESH RANJAN SAHOO VS	// KHANDAGIRI P.S. /443 /2020 ()	
614	D-ABLAPL/20374/2026	STATE OF ODISHA DR. SUDATTA RAY VS	ABHILASH MISHRA VS	// BHARATPUR PS /574 /2026 ()	
615	D-ABLAPL/20375/2026	STATE OF ODISHA MANAS RANJAN MOHANTY VS	PRASANT KUMAR BARIK VS	// BONTH /193 /2026 ()	
616	D-ABLAPL/20377/2026	STATE OF ODISHA JIBAN KUMAR PADHI VS	ABHILASH MISHRA VS	// BHAWANIPATNA SADAR /276 /2026 ()	
617	D-ABLAPL/20382/2026	STATE OF ODISHA SONALISHA PATASANI VS STATE OF ODISHA	BISWAJIT PASAYAT VS	// CHANDAKA P.S. /298 /2026 () //	

ORISSA HIGH COURT

MISC CASES FILED on :06/07/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-OJC/14181/1997 OJC/14181/1997	SOMANATH MP	M/S. S.R.MOHAPATRA,N.P.PATRA	11/2026
2	D-ITA/30131/2026 ITA/ /	NEW HOPE SOCIETY, BERMHAPUR MP	ANINDYA KUMAR MISHRA	18/2026
3	D-TRPCRL/16036/2026 TRPCRL/ /	SUJIT KUMAR SAHOO MP	BISWAJIT PASAYAT	48/2026
4	D-SA/181/2000 SA/181/2000	NARAYAN MP	M/S.P.K.MOHAPATRA	130/2026
5	D-SA/197/1994 SA/197/1994	PREMALATA MP		131/2026
6	D-JCRLA/29720/2024 JCRLA/162/2024	RAMJAN KHAN MP	SATYA NARAYAN MISHRA 4	161/2026
7	D-CMAPL/15814/2026 CMAPL/ /	SANJIT KUMAR MAHATO MP	SOMA PATNAIK	162/2026
8	D-JCRLA/38/2015 JCRLA/38/2015	GEDU@DURYODHAN MOHAPATRA MP	MR.DHARANIDHARA NAYAK	162/2026
9	D-CMAPL/19750/2026 CMAPL/ /	TRIBENI NAYAK MP	SUNIL KUMAR PANDA	163/2026
10	D-CRLMP/7548/2026 CRLMP/402/2026	HRUSHIKESH NAYAK MP	BIJAYA KUMAR MISHRA	180/2026
11	D-CRLMP/11532/2026 CRLMP/555/2026	PINAKI DUTTA MP	RANJAN KUMAR ROUT	181/2026
12	D-CRLMP/27025/2025 CRLMP/1293/2025	MANISH VERMA MP	ANURAG PATI	182/2026
13	D-CRLMP/20385/2026 CRLMP/ /	BISHU PRASAD PATRA MP	PRADIPTA KISHORE BHUYAN	183/2026
14	D-TRP(C)/30033/2026 TRP(C)/ /	SUDIPTA MOHAPATRA MP	LALATENDU RAY	214/2026
15	D-TRP(C)/30187/2026 TRP(C)/ /	MADHUSMITA LENKA MP	MITHUN DAS	215/2026
16	D-RPFAM/6/2023 RPFAM/6/2023	RAGHUNATH PARIDA MP	TUSAR KUMAR MISHRA	266/2026
17	D-RPFAM/29994/2026 RPFAM/ /	JAGA NAG MP	JNYANANANDA PANDA	267/2026
18	D-RPFAM/29307/2026 RPFAM/ /	KUMAR DEV AKARSHITA BEHARDOLAI MP	SOUBHAGYA KUMAR DASH	268/2026
19	D-RPFAM/29307/2026 RPFAM/ /	KUMAR DEV AKARSHITA BEHARDOLAI MP	SOUBHAGYA KUMAR DASH	269/2026
20	D-RPFAM/50763/2025 RPFAM/395/2025	DEBESH PRASAD SINGH MP	DEBA KUMAR RATH	270/2026
21	D-CONTC/53192/2025 CONTC/94/2026	KAILASH CHANDRA MOHANTY MP		445/2026
22	D-CONTC/5870/2025 CONTC/767/2025	SUVENDU MOHANTY MP		446/2026
23	D-CONTC/22661/2026 CONTC/ /	TARANISEN PATRA MP	KALINGA KESHARI MOHAPATRA	447/2026
24	D-CONTC/8863/2026 CONTC/1493/2026	ISWAR PRASAD NANDA MP	SANDHYARANI PANI	448/2026
25	D-BLAPL/16738/2026 BLAPL/5901/2026	RANJAN KUMAR BHAINSA MP	SWARAJ PATEL	506/2026
26	D-BLAPL/10787/2026	DWITIKRUSHNA NAHAK @ TARU KALIA		

	BLAPL/3615/2026	MP		507/2026
27	D-BLAPL/16889/2026	MANAS NATH	ASIT KUMAR JENA	
	BLAPL/5842/2026	MP		508/2026
28	D-BLAPL/14792/2026	MUNA @ PRASANTA PATRA	BIDESHI KUMAR GHADAI	
	BLAPL/5072/2026	MP		509/2026
29	D-BLAPL/15466/2026	MILAN PAHAN @ MILLAN PRADHAN @ BSO	ABHAGYA KUMAR DASH	
	BLAPL/5413/2026	MP		510/2026
30	D-BLAPL/8273/2023	GITANJALI BISWAL		
	BLAPL/8273/2023	MP		511/2026
31	D-BLAPL/18985/2026	TILAK AGRAWALLA	LALITENDU MISHRA	
	BLAPL/ /	MP		512/2026
32	D-BLAPL/8146/2026	SATYABRATA BEHERA	JAYADEBA BEHERA	
	BLAPL/2814/2026	MP		513/2026
33	D-BLAPL/14539/2023	GURTEJ SINGH @ SIDHU		
	BLAPL/14539/2023	MP		514/2026
34	D-BLAPL/8077/2026	DHIRENDRANATH BARAL @ PAPU		
	BLAPL/2679/2026	MP		515/2026
35	D-CRLREV/20217/2026	KARAN BESHAR @ KARAN BESERA @ KARE	MAHESHA RANANDA	
	CRLREV/ /	MP		743/2026
36	D-RSA/30057/2026	LAXMI GOUDA	SOUMYA MISHRA	
	RSA/ /	MP		985/2026
37	D-RSA/30057/2026	LAXMI GOUDA	SOUMYA MISHRA	
	RSA/ /	MP		986/2026
38	D-RSA/47649/2024	KODO BEWA	DEBABRATA DASH	
	RSA/422/2024	MP		987/2026
39	D-RSA/30185/2026	PARVATI DASH	TUSAR KUMAR MISHRA	
	RSA/ /	MP		988/2026
40	D-RSA/30282/2026	MRUTYUNJAY BISWAL	DURGA PRASAD PATTANAIAK	
	RSA/ /	MP		989/2026
41	D-RSA/30282/2026	MRUTYUNJAY BISWAL	DURGA PRASAD PATTANAIAK	
	RSA/ /	MP		990/2026
42	D-FAO/23442/2026	SR. BRANCH MANAGER, THE NEW INDIA ASSURANCE	MOHANTY	
	FAO/ /	MP		1047/2026
43	D-FAO/30207/2026	KISHOR CHANDRA MISHRA	JYOTI RANJAN KHUNTIA	
	FAO/ /	MP		1048/2026
44	D-ABLAPL/16043/2026	PADMANAVA @ PRADEEP FATESINGH		
	ABLAPL/6285/2026	MP		1153/2026
45	D-ABLAPL/3040/2026	JITU BISOYI		
	ABLAPL/1406/2026	MP		1154/2026
46	D-ABLAPL/10361/2026	PAPU BARIK	SHIB SHANKAR MOHANTY	
	ABLAPL/4285/2026	MP		1155/2026
47	D-ABLAPL/16219/2026	BIKRAM NAIK @ BUDU @ GUDU		
	ABLAPL/6326/2026	MP		1156/2026
48	D-ABLAPL/13116/2026	ALEKH KUMAR MALLICK		
	ABLAPL/6505/2026	MP		1157/2026
49	D-ABLAPL/13556/2026	BRAJA SUNDAR GOUDA		
	ABLAPL/5301/2026	MP		1158/2026
50	D-ABLAPL/16327/2026	RASA BHIMA		
	ABLAPL/7007/2026	MP		1159/2026
51	D-ABLAPL/31266/2025	RITENDRA SURA @ RITENDRA KUMAR SURA		
	ABLAPL/11984/2025	MP		1160/2026
52	D-ABLAPL/30394/2025	SK. SADIK		
	ABLAPL/11691/2025	MP		1161/2026
53	D-ABLAPL/7226/2026	RAJENDRA PRASAD JENA	BIBHUTI BHUSAN CHOUDHURY	
	ABLAPL/3078/2026	MP		1162/2026
54	D-ABLAPL/14471/2026	RONIT KUMAR PARIDA		
	ABLAPL/5926/2026	MP		1163/2026
55	D-ABLAPL/15582/2026	PARBATI NAYAK @ LAHARI	SAMVIT MOHANTY	
	ABLAPL/6054/2026	MP		1164/2026
56	D-ABLAPL/10899/2026	DIPAK KUMAR ROUT @ DEEPAK ROUT		
	ABLAPL/4463/2026	MP		1165/2026
57	D-ABLAPL/12048/2026	SAMIR KUMAR DAS @ SAMIRA DASH		
	ABLAPL/4820/2026	MP		1166/2026

58	D-ABLAPL/15564/2026 ABLAPL/6045/2026	ASHOK MOHANTY MP	BHARAT BHUSAN ROUTHAY	1167/2026
59	D-ABLAPL/39236/2025 ABLAPL/14844/2025	BISHNU NARAYAN PATTANAIK MP		1168/2026
60	D-ABLAPL/20374/2026 ABLAPL/ /	DR. SUDATTA RAY MP	ABHILASH MISHRA	1169/2026
61	D-ABLAPL/9618/2026 ABLAPL/4022/2026	BIKASH NAYAK @ BANTI BEHERA MP		1170/2026
62	D-ABLAPL/9614/2026 ABLAPL/4060/2026	MUNA NAYAK MP		1171/2026
63	D-CMP/30074/2026 CMP/ /	HUSINARA BEGUM MP	SOURAV SUMAN BHUYAN	1213/2026
64	D-CMP/30074/2026 CMP/ /	HUSINARA BEGUM MP	SOURAV SUMAN BHUYAN	1214/2026
65	D-CMP/30084/2026 CMP/ /	HUSINARA BEGUM MP	SOURAV SUMAN BHUYAN	1215/2026
66	D-CMP/30115/2026 CMP/ /	SRIKRISHNA ESTATE AND CONSTRUCTION MP	SUMIT. KUMAR BHANUSWAR	1216/2026
67	D-CMP/30115/2026 CMP/ /	SRIKRISHNA ESTATE AND CONSTRUCTION MP	SUMIT. KUMAR BHANUSWAR	1217/2026
68	D-CMP/30123/2026 CMP/ /	SAHIL DHIR MP	TAPOBANTA BARIK	1218/2026
69	D-CMP/30129/2026 CMP/ /	ANIL KUMAR DHIR MP	TAPOBANTA BARIK	1219/2026
70	D-CMP/13529/2025 CMP/516/2025	PARTHAPRATIMA RAY MP	UMA CHARAN MISHRA	1220/2026
71	D-CMP/30263/2026 CMP/ /	SUNANDA SATAPATHY MP	RANJAN KUMAR NAYAK	1221/2026
72	D-CMP/30276/2026 CMP/ /	KAMAL KISHORE AGARWAL MP	ASHOK KUMAR SARANGI	1222/2026
73	D-CMP/30276/2026 CMP/ /	KAMAL KISHORE AGARWAL MP	ASHOK KUMAR SARANGI	1223/2026
74	D-MACA/29960/2026 MACA/ /	SANJUKTA JENA MP	PRADEEP KUMAR MISHRA	1542/2026
75	D-MACA/29960/2026 MACA/ /	SANJUKTA JENA MP	PRADEEP KUMAR MISHRA	1543/2026
76	D-MACA/29962/2026 MACA/ /	SHAKTI RANJAN DAS MP	PRADEEP KUMAR MISHRA	1544/2026
77	D-MACA/29962/2026 MACA/ /	SHAKTI RANJAN DAS MP	PRADEEP KUMAR MISHRA	1545/2026
78	D-MACA/28043/2026 MACA/ /	ORIENTAL INSURANCE CO. LTD., BHUBANESWAR MP	PRASANTA KUMAR MAHALI	1546/2026
79	D-MACA/18130/2026 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD., BHUBANESWAR MP	PRASANTA KUMAR MAHALI	1547/2026
80	D-MACA/30005/2026 MACA/ /	MANAGER(LEGAL), ORIENTAL INSURANCE CO. LTD., BHUBANESWAR MP	PRASANTA KUMAR MAHALI	1548/2026
81	D-MACA/30005/2026 MACA/ /	MANAGER(LEGAL), ORIENTAL INSURANCE CO. LTD., BHUBANESWAR MP	PRASANTA KUMAR MAHALI	1549/2026
82	D-MACA/30011/2026 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD., BHUBANESWAR MP	PRASANTA KUMAR MAHALI	1550/2026
83	D-MACA/30011/2026 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD., BHUBANESWAR MP	PRASANTA KUMAR MAHALI	1551/2026
84	D-MACA/30035/2026 MACA/ /	SARASWATI SAHU MP	BIRANCHI NARAYAN RATH	1552/2026
85	D-MACA/30035/2026 MACA/ /	SARASWATI SAHU MP	BIRANCHI NARAYAN RATH	1553/2026
86	D-MACA/30058/2026 MACA/ /	RADHAMANI PRADHAN MP	PRADEEP KUMAR MISHRA	1554/2026
87	D-MACA/30058/2026 MACA/ /	RADHAMANI PRADHAN MP	PRADEEP KUMAR MISHRA	1555/2026
88	D-MACA/30061/2026 MACA/ /	DURYODHAN SATAPATHY MP	PRADEEP KUMAR MISHRA	1556/2026
89	D-MACA/29141/2026	NATIONAL INSURANCE COMPANY LTD., BHUBANESWAR	SATYAKRANJAN PATTNAIK	

	MACA/ /	MP		1557/2026
90	D-CRLA/286/2020	PITABAS SAHU	M/S.BIDESHI KUMAR GHADEI,D.P.K.BHUYAN,DEBIDUTTA MOHAPATRA	
	CRLA/286/2020	MP		1662/2026
91	D-CRLA/20168/2026	RABI @ NIRMALYA SWAIN	SURESH CHANDRA PRADHAN	
	CRLA/ /	MP		1663/2026
92	D-CRLA/20168/2026	RABI @ NIRMALYA SWAIN	SURESH CHANDRA PRADHAN	
	CRLA/ /	MP		1664/2026
93	D-CRLA/7347/2025	BISHNUPADA MALLICK	Pranab Kumar Das, Biswajeet Sarkar, Satyajee Rout	
	CRLA/326/2025	MP		1665/2026
94	D-CRLA/511/2021	RAVI RPUT	RAJIB LOCHAN PATTNAIK	
	CRLA/511/2021	MP		1666/2026
95	D-CRLMC/20183/2026	RAJESH KUMAR MOHANPATRA	PRAVAT KUMAR MUDULI	
	CRLMC/ /	MP		1666/2026
96	D-CRLA/4224/2024	CHANDRAMANI PRADHAN	XX	
	CRLA/241/2024	MP		1667/2026
97	D-CRLMC/17515/2026	PRAMOD JENA		
	CRLMC/2024/2026	MP		1667/2026
98	D-CRLMC/20199/2026	AMIYA KUMAR MOHANTY	MILAN KANUNGO,(SR.ADV.)	
	CRLMC/ /	MP		1668/2026
99	D-CRLA/20237/2026	SEIKH CHAND	SAMVIT MOHANTY	
	CRLA/ /	MP		1668/2026
100	D-CRLMC/11201/2026	KRUPASINDHU MOHANTA	SOUMIK SPANDAN TRIPATHY	
	CRLMC/1467/2026	MP		1669/2026
101	D-CRLA/20243/2026	SEIKH CHAND	SAMVIT MOHANTY	
	CRLA/ /	MP		1669/2026
102	D-CRLA/20256/2026	KAMALAKANTA PRADHAN @ SIPULA	RAJAT KUMAR PANDA	
	CRLA/ /	MP		1670/2026
103	D-CRLMC/19896/2026	NEELAM @ NILAM KUMAR SWAIN	SOUBHAGYA SWAIN	
	CRLMC/2144/2026	MP		1670/2026
104	D-CRLA/20264/2026	HARI SINGH	SK. ZAFARULLA	
	CRLA/ /	MP		1671/2026
105	D-CRLMC/16359/2026	PRAMOD KUMAR MALLIK		
	CRLMC/1995/2026	MP		1671/2026
106	D-CRLMC/20234/2026	RAGHUNATH SWAIN	SUSANTA KUMAR BARAL	
	CRLMC/ /	MP		1672/2026
107	D-CRLA/20264/2026	HARI SINGH	SK. ZAFARULLA	
	CRLA/ /	MP		1672/2026
108	D-CRLMC/20300/2026	AMARESH KUMAR JENA@AMARESH JENA	AMITAMBAR JENA	
	CRLMC/ /	MP		1673/2026
109	D-CRLA/20273/2026	SK. ARMAN	AMULYA RATNA PANDA	
	CRLA/ /	MP		1673/2026
110	D-CRLA/20273/2026	SK. ARMAN	AMULYA RATNA PANDA	
	CRLA/ /	MP		1674/2026
111	D-CRLMC/20303/2026	AMARESH KUMAR JENA @ AMARESH JENA	AMITAMBAR JENA	
	CRLMC/ /	MP		1674/2026
112	D-CRLA/20244/2026	SASANKA PARIDA	SOUBHAGYA KUMAR DASH	
	CRLA/ /	MP		1675/2026
113	D-CRLMC/20320/2026	M/S. CITICON ENGINEERS LTD., BHUBANESHWAR	SWAR RATH	
	CRLMC/ /	MP		1675/2026
114	D-CRLA/20244/2026	SASANKA PARIDA	SOUBHAGYA KUMAR DASH	
	CRLA/ /	MP		1676/2026
115	D-CRLMC/20323/2026	RANJAN KUMAR PANIGRAHI	SOUBHAGYA KUMAR DASH	
	CRLMC/ /	MP		1676/2026
116	D-CRLA/20336/2026	RAHUL GHADEI	MANOJ KUMAR PANDA	
	CRLA/ /	MP		1677/2026
117	D-CRLMC/20347/2026	FIRU BARIK	SOUMYA RANJAN DAS	
	CRLMC/ /	MP		1677/2026
118	D-CRLMC/17643/2026	PRAMOD KUMAR PATI	BUDHIRAM DAS	
	CRLMC/1919/2026	MP		1678/2026
119	D-CRLA/20336/2026	RAHUL GHADEI	MANOJ KUMAR PANDA	
	CRLA/ /	MP		1678/2026
120	D-CRLMC/20360/2026	RANJITA SAMAL	BIKRAM KISHORE NAYAK	
	CRLMC/ /	MP		1679/2026

121	D-CRLA/20342/2026 CRLA/ /	KRISHNA SINGH @ JAYADEB SINGH MP	DEEPAK KUMAR SAHOO	1679/2026
122	D-CRLA/20342/2026 CRLA/ /	KRISHNA SINGH @ JAYADEB SINGH MP	DEEPAK KUMAR SAHOO	1680/2026
123	D-CRLMC/20358/2026 CRLMC/ /	DHIRENDRA SAHU MP	ALOK KUMAR PANDA	1680/2026
124	D-CRLMC/18746/2026 CRLMC/ /	SOUBHAGYA MUDULI@BUNTI MUDULI MP	RAJ KISHOR SWAIN	1681/2026
125	D-CRLA/20342/2026 CRLA/ /	KRISHNA SINGH @ JAYADEB SINGH MP	DEEPAK KUMAR SAHOO	1681/2026
126	D-CRLMC/18746/2026 CRLMC/ /	SOUBHAGYA MUDULI@BUNTI MUDULI MP	RAJ KISHOR SWAIN	1682/2026
127	D-CRLA/20390/2026 CRLA/ /	RASABEHARI MOHANTY @ RASHBIHARI MOHANTY MP	MOHAPATRA PANDA	1682/2026
128	D-CRLMC/20371/2026 CRLMC/ /	DHIRENDRA SAHU MP	ALOK KUMAR PANDA	1683/2026
129	D-CRLMC/20380/2026 CRLMC/ /	BADRI NARAYAN MISHRA MP	PRATIK DASH	1684/2026
130	D-CRLMC/20384/2026 CRLMC/ /	MADHAB CHANDRA DASH MP	KISHORE CHANDRA RAJGURU MOHAPATRA	1685/2026
131	D-CRLMC/20387/2026 CRLMC/ /	BHAGAT RANA MP	DHIREN CHAUDHURY	1686/2026
132	D-CRLMC/20395/2026 CRLMC/ /	ADITYA VIKRAM BIRLA MP	ANIMESH SINGH	1687/2026
133	D-CRLMC/20401/2026 CRLMC/ /	M/S. KRUSHNA FILLING STATION, RAYAGUDA MP	BUDHIRAM DAS	1688/2026
134	D-CRLMC/20401/2026 CRLMC/ /	M/S. KRUSHNA FILLING STATION, RAYAGUDA MP	BUDHIRAM DAS	1689/2026
135	D-WA/51941/2024 WA/3344/2024	STATE OF ODISHA MP	SASWAT DAS , A.G.A	2193/2026
136	D-WA/30017/2026 WA/ /	RASMITA MISHRA MP	JNANESH MOHANTY	2194/2026
137	D-WA/41485/2024 WA/2652/2024	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	2195/2026
138	D-WA/15062/2025 WA/756/2025	HARSH KUMAR PRIMUS LAKRA MP		2196/2026
139	D-WA/30103/2026 WA/ /	MISSION DIRECTOR, NATIONAL HEALTH RASIDAS, BEHERA MP	MOHANESWAR	2197/2026
140	D-WA/30103/2026 WA/ /	MISSION DIRECTOR, NATIONAL HEALTH RASIDAS, BEHERA MP	MOHANESWAR	2198/2026
141	D-WA/30103/2026 WA/ /	MISSION DIRECTOR, NATIONAL HEALTH RASIDAS, BEHERA MP	MOHANESWAR	2199/2026
142	D-WA/30136/2026 WA/ /	MISSION DIRECTOR, NATIONAL HEALTH RASIDAS, BEHERA MP	MOHANESWAR	2200/2026
143	D-WA/30136/2026 WA/ /	MISSION DIRECTOR, NATIONAL HEALTH RASIDAS, BEHERA MP	MOHANESWAR	2201/2026
144	D-WA/30136/2026 WA/ /	MISSION DIRECTOR, NATIONAL HEALTH RASIDAS, BEHERA MP	MOHANESWAR	2202/2026
145	D-WP(C)/29933/2026 WP(C)/20661/2026	SAROJ KUMAR RAY MP	SARAT CHANDRA MEKAP	12456/2026
146	D-WP(C)/2903/2025 WP(C)/2340/2025	SAROJ KUMAR DAS MP		12457/2026
147	D-WP(C)/29936/2026 WP(C)/20680/2026	KALPANA NAIK MP	PABITRA KUMAR NAYAK	12458/2026
148	D-WP(C)/29937/2026 WP(C)/20676/2026	DIPTIKANTA SAHOO MP	RAMESH CHANDRA OJHA	12459/2026
149	D-WP(C)/29938/2026 WP(C)/20651/2026	DHURBA CHARAN PANIGRAHI MP	DEEPAK KUMAR MOHAPATRA	12460/2026
150	D-WP(C)/29941/2026 WP(C)/20634/2026	SWARUP KUMAR BEHERA MP	SATYAJIT MOHAPATRA	12461/2026
151	D-WP(C)/29941/2026 WP(C)/20634/2026	SWARUP KUMAR BEHERA MP	SATYAJIT MOHAPATRA	12462/2026
152	D-WP(C)/26627/2023	UMESH CHANDRA SWAIN	DWARIKA PRASAD MOHANTY	

	WP(C)/26627/2023	MP		12463/2026
153	D-WP(C)/29942/2026	SANGRAM KESHARI BEHERA	SATYAJIT MOHAPATRA	
	WP(C)/20636/2026	MP		12464/2026
154	D-WP(C)/29942/2026	SANGRAM KESHARI BEHERA	SATYAJIT MOHAPATRA	
	WP(C)/20636/2026	MP		12465/2026
155	D-WP(C)/29944/2026	GAURI SHANKAR PRADHAN	SATYAJIT MOHAPATRA	
	WP(C)/20641/2026	MP		12466/2026
156	D-WP(C)/29944/2026	GAURI SHANKAR PRADHAN	SATYAJIT MOHAPATRA	
	WP(C)/20641/2026	MP		12467/2026
157	D-WP(C)/29945/2026	BIRENDRA KUMAR SINGH	ARUN KUMAR DAS	
	WP(C)/ /	MP		12468/2026
158	D-WP(C)/29946/2026	BANKIM CHANDRA MOHAPATRA	SATYAJIT MOHAPATRA	
	WP(C)/20645/2026	MP		12469/2026
159	D-WP(C)/29946/2026	BANKIM CHANDRA MOHAPATRA	SATYAJIT MOHAPATRA	
	WP(C)/20645/2026	MP		12470/2026
160	D-WP(C)/29947/2026	RAJESH KUMAR SATHUA	PRABODHA CHANDRA NAYAK	
	WP(C)/20681/2026	MP		12471/2026
161	D-WP(C)/23623/2026	JHARANA ROUT	MAHITOSH SINHA	
	WP(C)/ /	MP		12472/2026
162	D-WP(C)/42998/2023	SUDHIR KUMAR SAHU	SOMADARSAN MOHANTY	
	WP(C)/42998/2023	MP		12473/2026
163	D-WP(C)/29963/2026	GEOTECH AIRBORNE INDIA PRIVATE LTD	ABHINAV KUMAR DAS	
	WP(C)/ /	MP		12474/2026
164	D-WP(C)/29964/2026	PANCHANAN GIRI	JITENDRA KUMAR MISHRA (2)	
	WP(C)/20644/2026	MP		12475/2026
165	D-WP(C)/29966/2026	SMITA BHUTIA	PABITRA KUMAR DUTTA	
	WP(C)/ /	MP		12476/2026
166	D-WP(C)/19228/2026	KALINGA WARRIOR(PARTNERSHIP FIRM)	DEBAPRASAD MISHRA	
	WP(C)/13342/2026	MP		12477/2026
167	D-WP(C)/29967/2026	PHULAMANI SHEE	JITENDRA KUMAR MISHRA (2)	
	WP(C)/20642/2026	MP		12478/2026
168	D-WP(C)/29968/2026	STATE BANK OF INDIA, RAYAGADA	DILLIP KUMAR MOHAPATRA	
	WP(C)/20707/2026	MP		12479/2026
169	D-WP(C)/29970/2026	M/S ABIRVAB STEELS PROUDUCT, CUTTACK	ABHINAV KISHORE HARICHANDAN	
	WP(C)/ /	MP		12480/2026
170	D-WP(C)/29975/2026	PRAVATI SAHOO	BIJAY KUMAR BEHERA	
	WP(C)/20685/2026	MP		12481/2026
171	D-WP(C)/29979/2026	NETRAMANI HATI	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		12482/2026
172	D-WP(C)/29982/2026	BISHNU CHARAN PARHI	MAHESWAR MOHANTY	
	WP(C)/ /	MP		12483/2026
173	D-WP(C)/29983/2026	SUJATA DAS	RAMANATH ACHARYA	
	WP(C)/ /	MP		12484/2026
174	D-WP(C)/29989/2026	OMM CONSTRUCTION, ANGUL	SUBHENDU KUMAR DAS	
	WP(C)/ /	MP		12485/2026
175	D-WP(C)/29990/2026	MAA GAYATRI SHG GROUP, BADAPANDUR	AMITAV TRIPATHY	
	WP(C)/ /	MP		12486/2026
176	D-WP(C)/29991/2026	EXECUTIVE SECURITY SERVICE PVT. LTD	ABHINAV KUMAR MISHRA	
	WP(C)/ /	MP		12487/2026
177	D-WP(C)/29988/2026	BRAHMANANDA BEHERA	SITANSHU MOHAN DWIBEDY	
	WP(C)/20699/2026	MP		12488/2026
178	D-WP(C)/29993/2026	TULASI SELF-HELP GROUP(SHG) SARA KUMAR	ABHINAV TRIPATHY	
	WP(C)/ /	MP		12489/2026
179	D-WP(C)/7381/2026	AMBIKA PRASAD PADHY	XX	
	WP(C)/5656/2026	MP		12490/2026
180	D-WP(C)/30002/2026	MAA PARBATI DEVI SHG, NAYAGARH	AMITAV TRIPATHY	
	WP(C)/ /	MP		12491/2026
181	D-WP(C)/29999/2026	M/S. DURGA HARDWARE, MALKANGIRI	KAJAL SAHOO	
	WP(C)/ /	MP		12492/2026
182	D-WP(C)/30006/2026	OMM SAIRAM SHG SUNAKHALA, NAYAGARH	AMITAV TRIPATHY	
	WP(C)/ /	MP		12493/2026
183	D-WP(C)/21308/2026	RAMAKRUSHNA KAR	TRIBIKRAM MAHAPATRA	
	WP(C)/15188/2026	MP		12494/2026

184	D-WP(C)/30008/2026 WP(C)/ /	MAA BHAIKAI SHG GROUP, NAYAGARH MP	AMITAV TRIPATHY	12495/2026
185	D-WP(C)/4851/2026 WP(C)/4257/2026	DHIRENDRA SAHOO MP	M/S.NALINI KANTA DASH, D.PANDA, SK.AZIZ, B.PUJA, S.K.SAMAL, M	12496/2026
186	D-WP(C)/28246/2026 WP(C)/19808/2026	ANIL KUMAR NAYAK MP	ATUL TRIPATHY	12497/2026
187	D-WP(C)/28247/2026 WP(C)/19812/2026	SOURMENDRA PATNAIK MP	ATUL TRIPATHY	12498/2026
188	D-WP(C)/3138/2013 WP(C)/3138/2013	HARSAMANI MOHANTY MP	M/S.B.H.MOHANTY	12499/2026
189	D-WP(C)/28227/2026 WP(C)/ /	DASARATHI JENA MP	NIRANJAN LENKA	12500/2026
190	D-WP(C)/30021/2026 WP(C)/ /	PRAVAKAR SARANGI MP	SUBHRANSU BHUSAN MOHANTY	12501/2026
191	D-WP(C)/30021/2026 WP(C)/ /	PRAVAKAR SARANGI MP	SUBHRANSU BHUSAN MOHANTY	12502/2026
192	D-WP(C)/30027/2026 WP(C)/ /	NIRUPAMA PALEI MP	KARUNAKAR RATH	12503/2026
193	D-WP(C)/18915/2025 WP(C)/13077/2025	M/S. BAJRANGBALI SPONGE AND POWER MP	GOUR MOHANTY	12504/2026
194	D-WP(C)/18915/2025 WP(C)/13077/2025	M/S. BAJRANGBALI SPONGE AND POWER MP	GOUR MOHANTY	12505/2026
195	D-WP(C)/30026/2026 WP(C)/ /	MANORANJAN CHAND MP	DHANANJAYA MUND	12506/2026
196	D-WP(C)/30030/2026 WP(C)/ /	SUNIL KUMAR BHOI MP	SISIR DAS	12507/2026
197	D-WP(C)/30036/2026 WP(C)/ /	UMAKANTA MAJHI MP	SIBA PRASAD PATRA	12508/2026
198	D-WP(C)/30038/2026 WP(C)/20710/2026	RANJEETA KUMARI SAHU MP	SAIBRATA RATH	12509/2026
199	D-WP(C)/22943/2026 WP(C)/17124/2026	KANHU CHARAN MALLICK MP	BAIJAYANTI MOHANTY	12510/2026
200	D-WP(C)/30041/2026 WP(C)/ /	M/S.CHANDAN SECURITY SERVICES, CUTTACK MP	SANKAR RANJAN PATI	12511/2026
201	D-WP(C)/30039/2026 WP(C)/ /	SMRUTI RANJAN MOHAPATRA MP	ATUL TRIPATHY	12512/2026
202	D-WP(C)/9328/2026 WP(C)/10498/2026	M/S. PEERLESS HOTELS PVT. LTD., KOLKATA MP		12513/2026
203	D-WP(C)/30046/2026 WP(C)/20704/2026	M/S. RICE AND SPICE, SUNDERGARH MP	SIDHANT DAS	12514/2026
204	D-WP(C)/30051/2026 WP(C)/ /	ATUL NAYAK MP	SOUMYA MISHRA	12515/2026
205	D-WP(C)/5500/2026 WP(C)/4671/2026	SANTOSH KUMAR CHATTERJEE MP	SOUBHAGYA SUNDAR DAS	12516/2026
206	D-WP(C)/29882/2026 WP(C)/20655/2026	KOKA VENKATA SIVA PRASAD MP	DEEPAI MAHAPATRA	12517/2026
207	D-WP(C)/30071/2026 WP(C)/ /	SUDHAKAR BARIK MP	SIVA SANKAR CHAINI	12518/2026
208	D-WP(C)/30073/2026 WP(C)/ /	PRIYABRATA PATTANAYAK MP	AJAYA KUMAR MOHARANA	12519/2026
209	D-WP(C)/30075/2026 WP(C)/ /	DR. PRAMILA KHADANGA MP	AVIJIT PATNAIK	12520/2026
210	D-WP(C)/8371/2026 WP(C)/6637/2026	ROPYAPRABHA BHUYAN MP	DURGESH NARAYAN RATH	12521/2026
211	D-WP(C)/8359/2026 WP(C)/6649/2026	DEBASHISH MAHAKUD MP	DURGESH NARAYAN RATH	12522/2026
212	D-WP(C)/30083/2026 WP(C)/ /	PRASANNA KUMAR SAHOO MP	SUSHANTA KUMAR JOSHI	12523/2026
213	D-WP(C)/8366/2026 WP(C)/6665/2026	NALINI DEVI SHARMA MP	DURGESH NARAYAN RATH	12524/2026
214	D-WP(C)/8362/2026 WP(C)/6664/2026	DILLIP KUMAR PANDA MP	DURGESH NARAYAN RATH	12525/2026
215	D-WP(C)/8349/2026	MOHAN CHARAN SETHY	DURGESH NARAYAN RATH	

	WP(C)/6663/2026	MP		12526/2026
216	D-WP(C)/8355/2026	PRAVATI MAHANTA	DURGESH NARAYAN RATH	
	WP(C)/6653/2026	MP		12527/2026
217	D-WP(C)/8374/2026	JASOBANTA NAYAK	DURGESH NARAYAN RATH	
	WP(C)/6643/2026	MP		12528/2026
218	D-WP(C)/8347/2026	KABIBARA MAHANTA	DURGESH NARAYAN RATH	
	WP(C)/6647/2026	MP		12529/2026
219	D-WP(C)/49918/2025	SAILENDRA KUMAR ROUTRAY	BHUBANESWAR DASH	
	WP(C)/35019/2025	MP		12530/2026
220	D-WP(C)/30097/2026	ARABINDA BARIK	RAJKISHORE SWAIN	
	WP(C)/ /	MP		12531/2026
221	D-WP(C)/49918/2025	SAILENDRA KUMAR ROUTRAY	BHUBANESWAR DASH	
	WP(C)/35019/2025	MP		12532/2026
222	D-WP(C)/30078/2026	SIDHESWARI SHG, HARIPUR	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		12533/2026
223	D-WP(C)/49918/2025	SAILENDRA KUMAR ROUTRAY	BHUBANESWAR DASH	
	WP(C)/35019/2025	MP		12534/2026
224	D-WP(C)/24900/2026	BALABHADRA SETHY	SUBHADUTTA ROUTRAY	
	WP(C)/18183/2026	MP		12535/2026
225	D-WP(C)/30112/2026	SURAJ KUMAR SETHI	JATINDRA KUMAR MOHAPATRA	
	WP(C)/ /	MP		12536/2026
226	D-WP(C)/30114/2026	ARABINDA JENA @ HARI JENA	BIJAY KUMAR MISHRA	
	WP(C)/ /	MP		12537/2026
227	D-WP(C)/30117/2026	SURAJ KUMAR SETHI	JATINDRA KUMAR MOHAPATRA	
	WP(C)/ /	MP		12538/2026
228	D-WP(C)/30120/2026	SUBHASH CHANDRA SETHY	BIJAY KUMAR MISHRA	
	WP(C)/ /	MP		12539/2026
229	D-WP(C)/30124/2026	PRAMOD KUMAR BEHERA	BIJAY KUMAR MISHRA	
	WP(C)/ /	MP		12540/2026
230	D-WP(C)/30122/2026	SURAJ KUMAR SETHI	JATINDRA KUMAR MOHAPATRA	
	WP(C)/ /	MP		12541/2026
231	D-WP(C)/30085/2026	SANTARAM PANDEY	SUDEEP KUMAR SARANGI	
	WP(C)/ /	MP		12542/2026
232	D-WP(C)/30126/2026	KANHU CHARAN SAHOO	BIJAY KUMAR MISHRA	
	WP(C)/ /	MP		12543/2026
233	D-WP(C)/30130/2026	MANORANJAN DALEI	BIJAY KUMAR MISHRA	
	WP(C)/ /	MP		12544/2026
234	D-WP(C)/10143/2025	ADIKANDA NAYAK	ALOK KUMAR PANDA	
	WP(C)/7262/2025	MP		12545/2026
235	D-WP(C)/30133/2026	MD.ANSAR ALI ANSARI	SANGRAM JENA	
	WP(C)/ /	MP		12546/2026
236	D-WP(C)/30132/2026	SURAJ KUMAR SETHI	JATINDRA KUMAR MOHAPATRA	
	WP(C)/ /	MP		12547/2026
237	D-WP(C)/30135/2026	MEGHANAD JENA	BIJAY KUMAR MISHRA	
	WP(C)/ /	MP		12548/2026
238	D-WP(C)/30140/2026	BHAJAMAN DAS	BIJAY KUMAR MISHRA	
	WP(C)/ /	MP		12549/2026
239	D-WP(C)/30134/2026	HADIBANDHU DASH	LINGARAJ SARANGI	
	WP(C)/ /	MP		12550/2026
240	D-WP(C)/30152/2026	NABAGHANA DAS	BIJAY KUMAR MISHRA	
	WP(C)/ /	MP		12551/2026
241	D-WP(C)/30158/2026	HADIBANDHU DASH	LINGARAJ SARANGI	
	WP(C)/ /	MP		12552/2026
242	D-WP(C)/30159/2026	SANTOSH KUMAR MOHARANA	BIJAY KUMAR MISHRA	
	WP(C)/ /	MP		12553/2026
243	D-WP(C)/5866/2026	BHIMA SINGH	BISWAJIT NAYAK	
	WP(C)/4809/2026	MP		12554/2026
244	D-WP(C)/30165/2026	ALEKH BEHERA	BIJAY KUMAR MISHRA	
	WP(C)/ /	MP		12555/2026
245	D-WP(C)/30170/2026	EXECUTIVE ENGINEER (ELECT.), RSED, ROERKANATA, TIRUODE, SUNDERGARH		
	WP(C)/ /	MP		12556/2026
246	D-WP(C)/30176/2026	RAM CHANDRA SAHOO	BIJAY KUMAR MISHRA	
	WP(C)/ /	MP		12557/2026

247	D-WP(C)/6964/2024 WP(C)/3653/2024	PURNA CHANDRA MOHANTA MP	KRISHNA CHANDRA SAHU	12558/2026
248	D-WP(C)/6977/2024 WP(C)/3850/2024	SMRUTIREKHA KAR @ SMRUTI KAR MP	KRISHNA CHANDRA SAHU	12559/2026
249	D-WP(C)/25195/2026 WP(C)/17341/2026	KHATIBUR RAHMAN MP	SOUGAT DASH	12560/2026
250	D-WP(C)/22998/2010 WP(C)/22998/2010	SYED MUSTAQUE ALI MP	AVIJIT PATNAIK	12561/2026
251	D-WP(C)/20422/2010 WP(C)/20422/2010	UDAYANATH BEHERA MP	M/S.BIPLAB MOHANTY, AVIJIT PATNAIK	12562/2026
252	D-WP(C)/22998/2010 WP(C)/22998/2010	SYED MUSTAQUE ALI MP	AVIJIT PATNAIK	12563/2026
253	D-WP(C)/30189/2026 WP(C)/ /	CHAITANYA CHARAN SAHOO MP	ALOK KUMAR PANDA	12564/2026
254	D-WP(C)/30186/2026 WP(C)/ /	THE ASSESSING OFFICER-CUM-EXECUTIVE MP	PRASANNA KUMAR MOHAPATRA, BIPLOLANGIR, TPWODL	12565/2026
255	D-WP(C)/30189/2026 WP(C)/ /	CHAITANYA CHARAN SAHOO MP	ALOK KUMAR PANDA	12566/2026
256	D-WP(C)/21524/2010 WP(C)/21524/2010	PRAKASH CH.PATI MP	M/S.BIPLAB MOHANTY, AVIJIT PATNAIK	12567/2026
257	D-WP(C)/30055/2026 WP(C)/ /	AKSHYA KUMAR SETHI MP	KABIR KUMAR JENA	12568/2026
258	D-WP(C)/30192/2026 WP(C)/ /	THE KHANDADHAR PVT. INDUSTRIAL TRADING MP	ANIL KUMAR SINGH, SUNDERGARH	12569/2026
259	D-WP(C)/19583/2025 WP(C)/13331/2025	BANOTH PREM SINGH MP	ANJAN KUMAR BISWAL	12570/2026
260	D-WP(C)/30203/2026 WP(C)/ /	PRASANNA KUMAR MOHAPATRA MP	KUNAL KUMAR SWAIN	12571/2026
261	D-WP(C)/33765/2025 WP(C)/23733/2025	PRADIP KUMAR RAY MP	SHAMBHU CHARAN NATH SHARMA	12572/2026
262	D-WP(C)/33765/2025 WP(C)/23733/2025	PRADIP KUMAR RAY MP	SHAMBHU CHARAN NATH SHARMA	12573/2026
263	D-WP(C)/30205/2026 WP(C)/ /	BRAJA KISHORE ROUT MP	RABI NARAYAN PANDA	12574/2026
264	D-WP(C)/30209/2026 WP(C)/ /	RANJIT KUMAR BHUYAN MP	KRUSHNA CHANDRA RATH	12575/2026
265	D-WP(C)/30214/2026 WP(C)/ /	RABINDRA KUMAR BARIK MP	KRUSHNA CHANDRA RATH	12576/2026
266	D-WP(C)/40490/2024 WP(C)/24655/2024	BIKARTAN SAHU MP	DEBENDRA NATH MISRA	12577/2026
267	D-WP(C)/28169/2026 WP(C)/19706/2026	PALLABI DAS MP	NIHAL RATH	12578/2026
268	D-WP(C)/30224/2026 WP(C)/ /	BISHNUPRIYA MOHAPATRA MP	SOURAV SUMAN BHUYAN	12579/2026
269	D-WP(C)/30221/2026 WP(C)/ /	M/S INVESTIGATION AND SECURITY SERVICES MP	ANUBHAMA SHIVT. LTD., HYDERABAD	12580/2026
270	D-WP(C)/30229/2026 WP(C)/ /	BHAGYABATI BHOI MP	MANOJ KUMAR MOHANTY	12581/2026
271	D-WP(C)/30234/2026 WP(C)/ /	SANDHARANI PANDA@SANDHYARANI PANDA MP	ADHYAKANTA DWIBEDI	12582/2026
272	D-WP(C)/30235/2026 WP(C)/ /	THAYA BHOI MP	MANOJ KUMAR MOHANTY	12583/2026
273	D-WP(C)/30239/2026 WP(C)/ /	PRAKASH KUMAR PANDA MP	SANJIB KUMAR BHANJADEO	12584/2026
274	D-WP(C)/30243/2026 WP(C)/ /	SANKAR HEMBRAM @ SHANKAR HEMBRAM MP	ADHYAKANTA DWIBEDI	12585/2026
275	D-WP(C)/30244/2026 WP(C)/ /	DILLIP DHARUA MP	MANOJ KUMAR MOHANTY	12586/2026
276	D-WP(C)/12931/2014 WP(C)/12931/2014	SUJATA KUMARI SAHU MP		12587/2026
277	D-WP(C)/30255/2026 WP(C)/ /	ANUPAMA PATRA MP	CHITTA RANJAN LENKA	12588/2026
278	D-WP(C)/30252/2026	SUNAKAR PRADHAN	MANOJ KUMAR MOHANTY	

	WP(C)/ /	MP		12589/2026
279	D-WP(C)/30267/2026	BHAWANI SHANKAR NAIK	PABITRA KUMAR NAYAK	
	WP(C)/ /	MP		12590/2026
280	D-WP(C)/30238/2026	RAKESH KAR	RAJJEET ROY	
	WP(C)/ /	MP		12591/2026
281	D-WP(C)/30283/2026	KISHORE CHANDRA SUBUDHI	PRAJNA SARITA MOHANTY	
	WP(C)/ /	MP		12592/2026
282	D-WP(C)/30285/2026	SABITRI DEVI CHARITABLE TRUST, JAJPU	ANIL KUMAR PANDA	
	WP(C)/ /	MP		12593/2026
283	D-WP(C)/30286/2026	ALEX INSTITUTE OF MEDICAL SCIENCE, KHOWA	SHWETA KUMAR ACHARYA	
	WP(C)/ /	MP		12594/2026
284	D-WP(C)/30242/2026	DR. MADHUBRATA SATPATHY	DILLIP KUMAR MOHAPATRA	
	WP(C)/ /	MP		12595/2026
285	D-WP(C)/30289/2026	MANGURAJ NAYAK	SATYABRATA DASH	
	WP(C)/ /	MP		12596/2026
286	D-WP(C)/30287/2026	SANTOSA KUMAR NAYAK	SAMIR KUMAR MISHRA	
	WP(C)/ /	MP		12597/2026
287	D-WP(C)/30290/2026	BINODINI PANDA	PRAJNA SARITA MOHANTY	
	WP(C)/ /	MP		12598/2026
288	D-WP(C)/30294/2026	JYOTI RANJAN BARAL	PRAJNA SARITA MOHANTY	
	WP(C)/ /	MP		12599/2026
289	D-WP(C)/30292/2026	JITENDRA KUMAR MALLICK	PRAJNA SARITA MOHANTY	
	WP(C)/ /	MP		12600/2026